

F.No. 20-1/CPIO-NDCESTAT/ 2025
Customs Excise And Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-01/2025
Date: 31.01.2025

To

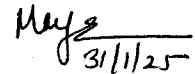
Shri N. Raja
L-4, Customs & GST Staff Quarters
38th main, BTM-2nd Stage
KAS Officers Colony
Bangalore-560068

Sub: Information sought under Right to Information Act, 2005.

Sir,

1. Reference to your letter No. dated 31.12.2024.
2. Annexed herewith the reply of RTI application as received from the Administration Section of this office vide letter No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol-IV dated 31.01.2025. It is submitted that this office is uploading the information suo-moto related to this office on its official website- <https://cestat.gov.in/noticestatis#> under the head of "Notice/Circular/Tender/RTI".
3. This is for your further necessary action, please.

Yours faithfully,


31/1/25

(Monika Devi)
Technical Officer

Copy to:

1. Shri Balasubramani S, CPIO/CESTAT, Bangalore-560009.
- ✓ 2. Internal copy to Computer Section, for upload & Return CESTAT, New Delhi.

F.No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol.IV
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66

Dated :27.01.2025
CPIO I.D. No. 20-01/2025

Sub: Information under the RTI Act, 2005 – reg.

With reference to the RTI application filed by Shri N.Raja, dated 23.12.2024 and transferred by Ministry of Finance on 10.01.2025 in CPIO I.D. No. 20-01/2025, the relevant information is as under:

1. copies of pay fixation orders done post 2006 (after 6th pay commission) and post – 2016 (after 7th pay commission) including promotion, MACP, pay upgradation from GP-4600 to GP-4800 and from GP-4800 to GP-5400 in respect of the following persons:

1. Mr. J.K. Golay, SPS
2. MS. Seema Sadana, SPS
3. Ms Chanderkanta, SPS
4. Ms. Anitha Jaya Kumar, SPS
5. Mr. L.P. Pant, SPS
6. Ms. Kamala, SPS
7. Ms. Ranju Madra, SPS
8. Mr. P.K. Neela Reddy, SPS
9. Mr. Mahesh Kumar, SPS (may be sought from CESTAT, Mumbai)
10. Mr N. Raja , SPS (may be sought from CESTAT, Bangalore)

Monika
31/1/25
(Monika Devi)
Technical Officer

To
CPIO, CESTAT, New Delhi

Date:

Signature & Designation of Head of Of
Annex-II

Statement of fixation of pay under Central Civil Service (Revised Pay) Rule
2008

1. Name of the Government Servant : Shri Jai Kunder Kumar Go
(J.K. Golay)
2. Designation of the post in which pay is to be fixed as on January 1, 2006 : Sr. PS
3. Status (Substantive/Officiating) : Substantive ✓
4. Pre-revised scale(s) of pay applicable for the post (In case more than one scale of pay is applicable for the post and these have been merged in pursuance of the recommendation of the Sixth CPC in a single revised scale, the scale of pay in which the employee was actually drawing his pay should be specified) : Rs. 7500-250-12000/-
Rs. 8000-275-13500 (w.e.f. 01/01/06) (on completion of 4 years) ✓
5. Existing emoluments as on January 1, 2006- :
 - (a) Basic pay (including Stagnation : Rs. 8,500/-
Increments, if any) ✓
 - (k) Dearness Pay : Rs. 4,250/-
 - (j) Dearness Allowance applicable at : @24% Rs. 3,060/-
AICPI average 536(1982=100)
 - (d) Total existing emoluments [(a) to : Rs. 15,810/-
(c)] ✓
6. Revised pay band and grade pay : Rs. 9300-34800/- (PB-2)
corresponding to the pre-revised scale Rs. 5400/- (on completion
shown at Sl. No.4 above. (In the case of service in the pre-revised
HAG+ and above the appropriate scale 01/01/06 as shown at Srl
above).
may be mentioned) ✓
7. Pay in the revised pay band/scale in : Rs. 15,810/-
which pay is to be fixed as per the fitment table attached at Annex-I. ✓
8. Grade pay to be applied in terms of Rule: Rs. 5400/-
4 of CCS (RP) Rules, 2008. ✓

9. **Stepped up pay with reference to the** : Nil
 revised of Junior, if applicable [Notes 7 and 10 below Rule 7(1) of CCS (RP) Rules, 2008]. Name and pay of the junior also to be indicated distinctly.
10. **Revised pay with reference to the** : Nil
 Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Sub Rule (2) of Rule 7]
11. **Personal Pay, if any (Notes 6 and 8 below:** Nil
 Rule 7(1))
12. **Revised emoluments after fixation**
- (a) **Pay in the revised Pay Band/Pay Scale** : Rs. 15,810/- (PB-2)
 - (b) **Grade Pay** : Rs. 5,400/-
 - (c) **Special Pay, if admissible (Sub Rule: 1(C) of Rule 7)** : Nil
 - (d) **personal Pay, if admissible** : Nil
 - (e) **Non-Practicing Allowance, if admissible [Sub Rule 1(D) of Rule7]** : NA
13. **Date of next increment (Rules 9&10) and: pay after grant of increment**

Date of Increment

Pay after Increment

01/07/2006 ✓
 01/07/2007 ✓
 01/07/2008 ✓

Pay in the Pay Band/Scale	Grade Pay (W applicable)
Rs. 16,450/- ✓	Rs. 5,400 ✓
Rs. 17,110/- ✓	Rs. 5,400 ✓
Rs. 17,790/- ✓	Rs. 5,400 ✓

14. **Any other relevant information** : NA

Date: 15/9/08

Signature & Designation of Head

(A. T. Thomas)
 Deputy Registrar
 Appellate Tribunal
 West Block No. 2, P.O.
 New Delhi-110002

Pay fixed as on 1/1/06
under CCS (RP) Rules
2008 checked & found
correct.
[Signature]
 15/9/08
 A.T.

copy
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IV HISTORY

क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay		खाना ४ - ६ वा [देखिए Event affe [Vide ir
	से From	तक To		मूल Substantive	स्थानापन्न Officiating	

F.No.27/31/2008-Ad.IC
Government of India
Ministry of Finance
Department of Revenue
Ad.IC

New Delhi, the 5th October, 2010

To

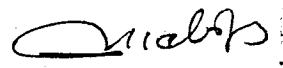
Registrar,
CESTAT,
New Delhi

Sub:- Pay fixation on grant of non functional scale under Rule 13 of CCS(RP) Rules, 2008 in respect of Senior Private Secretary in CESTAT

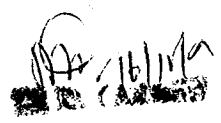
Sir,

This has reference to your letter F.No./6th/CPC/CESTAT/09-Admn/Part II dated 27.1.2010 addressed to Department of Expenditure on the subject mentioned above and to state that the matter has been examined in this Department in consultation with Department of Expenditure. It has been decided to grant the benefit of one increment @ 3% on fixation of pay on grant of NFSG in the grade pay of Rs.5400/- in the pay band PB -2 to Senior Private Secretary in CESTAT.

Yours faithfully



(Victor James)
Under Secretary to the Govt. of India



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IV सेवा
IV HISTORY & VERIFICATION

क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay		खाना 8 - 6 को प्रमाणा वाली घटना [देखिए अनुदेश] Event affective of [Vide Instruc]
	से From	तक To		मूल Substantive	स्थानापन्न Officiating	

F.No. 348/54/CESTAT/90
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66

Dated: 30.11.2010

ORDER

Consequent upon the approval from the Ministry vide their letter no. 27/31/2008-Ad.1C dtd. 5.10.2010 for grant of the benefit of one increment @ 3% under Rule 13 of CCS (RP) Rules, 2008 on grant of non-functional scale in the grade pay of Rs. 5400/- in Pay Band PB-2 to the Senior Private Secretaries of this Tribunal, the pay of Shri J.K. Golay, Senior Private Secretary, on upgradation to the grade pay of Rs. 5400/- w.e.f. 1.1.2006 is fixed as under :

Srl.No.	Particulars	Pay in the Pay Band	Grade Pay
1.	Pay as on 1.1.2006 in the Grade Pay Rs. 4800/-	Rs. 15,810/-	Rs. 4800/-
2.	Pay as on 1.1.2006 on grant of Non-functional scale in the Grade Pay Rs. 5400/- (on completion of 4 years service in pre-revised scale Rs. 7500-12000/-)	Rs. 16,430/-	Rs. 5400/-
3.	Pay on grant of annual increment on 1.7.2006	Rs. 17,090/-	Rs. 5400/-
4.	Pay on grant of annual increment on 1.7.2007	Rs. 17,770/-	Rs. 5400/-
5.	Pay on grant of annual increment on 1.7.2008	Rs. 18,470/-	Rs. 5400/-
6.	Pay on grant of annual increment on 1.7.2009	Rs. 19,190/-	Rs. 5400/-
7.	Pay on grant of annual increment on 1.7.2010	Rs. 19,930/-	Rs. 5400/-

Date of next increment: 1.7.2011

[Signature]
16/11/10

[Signature]
(S. Chandran)
Registrar

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IV HISTORY &

क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay		कारण - ४ - ६ को वर्गीकृत [Vide inst Event [Vide inst
	से From	तक To		मूल Substantive	स्थानापन्न Officiating	

F.No. 349(5)/CESTAT/85/Vol-II
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66.

Dated : 15/2/2012
०६/०३/१२

OFFICE ORDER

In compliance of the internal audit observation dated 3.6.2009 and clarification received from the Ministry of Finance vide letter no. 27/31/08-Ad.1C dtd. 17.5.2010 and 9.1.2012, the pay fixation order under CCS (RP) Rules, 2008 dated 15.09.2008 in respect of Smt. Seema Sadana, Senior Private Secretary, CESTAT, New Delhi is revised as under :

Basic Pay in the post of Steno Gr. II in the pre-revised pay scale of Rs. 5000-150-8000 w.e.f. 0.01.2006	Rs. 6650/-
Revised Pay band and grade pay corresponding to the pre-revised scale as per CCS (RP) Rules, 2008 as on 1.1.2006	Pay in the Pay Band (Rs.) : 9300-34800/- PB-2 Grade Pay (Rs.) : 4200/-
Pay in the revised pay band/ grade pay as on 1.1.2006	12370/-
Pay on grant of annual increment w.e.f. 1.7.2006	12,870/-
Pay on promotion to the post of Sr.P.S w.e.f. 01.12.2006 (as per the clarification recd. from the Ministry, referred above)	13390/-
Pay on grant of annual increment w.e.f. 1.7.2007	13,930/-
Pay on grant of annual increment w.e.f. 1.7.2008	14,490/-
Pay on grant of annual increment w.e.f. 1.7.2009	15,070/-
Pay w.e.f. 01.12.2009 on completion of 3 years in the pre-revised scale of Rs. 6500-10500/- and upgradation to the pre-revised scale of Rs. 7500-250-12000/- in terms of Ministry's letter no. 27/24/2001-Ad.ic dtd. 31.05.2001	15,660/-
Pay on grant of annual increment w.e.f. 1.7.2010	16280/-
Pay on grant of annual increment w.e.f. 1.7.2011	16920/-

Next increment on 01.07.2012

(S. Chandran)
Registrar

01/07/12	30/06/12	9300-34800/- 4800/- (G.P.)	Sub.	Rs. 17580/- + 4800/- (G.P.)	Annual Incre
01/07/12	30/06/12	- do -	- do -	Rs. 18260/-	- do -

F.No. 349(5)/CEGAT/85
 Customs Excise & Service Tax
 Appellate Tribunal
 West Block No.2, R.K. Puram,
 New Delhi-66

Copy

Dated : 12.12.2006

Office Order

Consequent upon her promotion to the post of Senior Private Secretary in the scale of Rs. 6500-200-10500/- vide this Tribunal's order no. 3/CEGAT/DPC/PA-PS/93-RR dated 30.11.2006 Smt. Seema Sadana has taken over the charge with effect from the forenoon of 01-12-2006. Hence, the pay of Smt. Seema Sadana, Sr. P.S. is fixed in terms of FR 22(1)(a)(i) as under :-

- | | |
|---|-------------|
| 1. Basic Pay as on 1.12.2006 in the post of Steno, Gr. II in the scale of Rs. 5000-150-8000/- | Rs. 6,650/- |
| 2. Pay after granting regular Annual Increment in the Pay scale of Rs. 5000-150-8000/- w.e.f. 1.12.06 | Rs. 6,800/- |
| 3. Pay after notional increment in the lower scale Rs. 5000-150-8000/- @ 150/- | Rs. 6,950/- |
| 4. Pay fixed in the post of Sr. P.S. in the Scale of Rs. 6500-200-10,500/- w.e.f. 1.12.2006 | Rs. 7,100/- |

Date of Next Increment : 1.12.2007

(S. CHANDRAN)
 Registrar

Assistant Registrar
 Customs, Excise & Service Tax
 Appellate Tribunal
 New Delhi

12 1/07	30/11/06	Rs. 6500-200-10500/-	-	Rs. 7300/-	Annual Incr

S.P.S., CEGAT,
 New Delhi

Copy

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IV HISTORY

क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay		खाना 8 - 6 कार देखिए Event affect [Vide ins
	से From	तक To		मूल Substantive	स्थानापन्न Officiating	
1	2	3	4	5	6	

F. No. 3/CESTAT/DPC/PA-PS/03-RR

**Customs, Excise & Service Tax Appellate Tribunal
West Block - 2, R K Puram, New Delhi - 66**

Dated: 30th N

ORDER

Consequent upon the recommendations of the Departmental Promotion Committee, Smt. Seema Sadana, Stenographer Grade II, the Tribunal is promoted to the post of Senior Private Secretary on regular basis in the pay scale of Rs. 6500-200-10,500/- with effect from she takes over charge.

She will be on probation for two years.

Smt. Seema Sadana may submit her option for pay fixation within one month.

(S. CHANDRA)
Registrar

क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay		खाना 8 - 6 को प्रभावित करने वाली घटना Event affecting pay [Vide instructions]
	से From	तक To		मूल Substantive	स्थानापन्न Officiating	
1						

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THE GAZETTE OF INDIA : EXTRAORDINARY

[PART II—SEC. 3(i)]

FORM OF OPTION

[See rule 6 (2)]

*1. I, Seema Sadana, SPS hereby elect the revised pay structure with effect from 1st January, 2016.

*2. I, Seema Sadana, SPS hereby elect to continue on Pay Band and Grade Pay of my substantive / officiating post mentioned below until:

* the date of my next increment / the date of my subsequent increment raising my pay to Rs. _____ / I vacate or cease to draw pay in the existing pay structure / the date of my promotion/upgradation to the post of _____

Existing Pay Band and Grade Pay 9300-34800 + 5400.

Signature Seema SadanaName SEEMA SADANADesignation Sr. Private SecretaryOffice in which employed CGSTAT, N. DELHI

* To be scored out, if not applicable.

UNDERTAKING

I hereby undertake that in the event of my pay having been fixed in a manner contrary to the provisions contained in these Rules, as detected subsequently, any excess payment so made shall be refunded by me to the Government either by adjustment against future payments due to me or otherwise.

Signature Seema SadanaName SEEMA SADANADesignation CGSTAT, N. DELHIDate: 1.8.2016Place: New Delhi

Statement of Fixation of Pay under Central Civil Service (Revised Pay) Rules, 2016

1.	Name of the Employees	SEEMA SADANA
2.	Designation of the post in which pay is to be fixed as on January 1, 2016	SR. PRIVATE SECRETARY
3.	Status (Substantive/Officiating)	Substantive
4.	Pre-revised Pay Band and Grade Pay or Scale	PB-2: G. Ps Rs. 5400/- Grade Pay Rs. 20450/-
5.	Existing Emoluments (a) Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 25850/-
	(b) Dearness Allowance sanctioned w.e.f. 01.01.2016.	Rs. 32313/-
	(c) Existing emoluments (a+b)	Rs. 56228/-
6.	Basic Pay (Pay in the applicable Pay Band Plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 25850/-
7.	Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S. No. 4	Level-09
8.	Amount arrived at by multiplying Sl. No. 5 by 2.57.	Rs. 66435/-
9.	Applicable Cell in the Level either equal to just above the Amount at Sl. No. 8	11
10.	Revised Basic Pay (as to Sl. No. 9)	Rs. 67200/-
11.	Stepped up pay with reference to the revised Pay of junior, if applicable (Rule 7 (8) and 7(10) of CCS (RP) Rules, 2016) Name and pay of the junior also to be indicated distinctly.	NA
12.	Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Rule 7 (11)]	NA
13.	Personal Pay, if any [Rules 7(7) and (8)]	NA
14.	Non-Practicing Allowance as admissible at present in the existing pre-revised structure(in terms of	NA

	Para 4 of this OM)	
15	Date of next increment (Rule 10) and Pay after grant of increment <u>Date of Increment</u> <u>01.07.2016</u>	<u>01.07.2016</u> <u>Pay after increment applicable Level of P Matrix</u> <u>Rs. 69200/-</u>
16	Pay Fixation as on 01/01/2016 under Central Civil Service (Revised Pay) Rules, 2016. Checked & Found Correct.	Nil

क्रम र
S. 1

[Handwritten Signature]
AD/AAO, IAW

Date : 05.08.2016
Office : CESTAT,
M/o Finance,
D/o Revenue

[Handwritten Signature]
Signature & Designation of Head of Department

र. मोहन कुमार / A. MOHAN KUMAR
आ.सु.उ.सु. एवं सेवा कर अपील विभाग
Customs Excise & Service Tax Appellate Tribunal
पश्चिमी खण्ड / West Block No-2
रा. कृ. पु. नई दिल्ली / New Delhi-110066

[Handwritten]
578/14

[Handwritten Signature]
9.8.16
Deputy Registrar (Admn.)
Customs, Excise & Service Tax
Appellate Tribunal
West Block No. 2, R.K. Puram
New Delhi-110066

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F.No. 27(35)/ACP/CESTAT/Admn.08
Customs, Excise & Service Tax Appellate Tribunal
West Block No.II. R.K. Puram New Delhi – 110 066.

Date : 23.05.2008

ORDER

Consequent upon the implementation of the Assured Career Progression Scheme for the Central Government Civilian Employees vide DOP & T O.M. 35034/1/97-Estt.-D dtd. 9.8.1997, the duly constituted Selection Committee of CESTAT for financial upgradation, in its meeting held on 23.5.2008 has approved the first financial upgradation of the following Steno Gr. II to the pay scale of Rs. 6500-200-10500/- w.e.f. the dates mentioned against each :

S.No.	Name & Designation	Date of Eligibility
1.	Ms. Chanderkanta, Steno Gr. II	12.6.2007
2.	Ms. S.R. Mokal, Steno Gr. II	16.11.2007
3.	Shri M. Mondal, Steno Gr. II	10.11.2007

The financial benefits allowed under this scheme shall be final and the pay shall not be refixed on regular promotion to the higher grade.

On financial upgradation under the scheme, the pay of the beneficiary shall be fixed under the provision of FR 22 (1)(a)(i) subject to the minimum financial benefit of Rs. 100/-


The senior will not claim any stepping up/ antedating of their pay with their juniors who have been allowed financial upgradation under this scheme.

The financial upgradation under this scheme being purely personal to the employee, there shall be no change in their existing designation/ status, seniority in the grade and nature of duties.

They are deemed to have given their unqualified acceptance for regular promotion on occurrence of vacancies subsequently.


(S. CHANDRAN)
Registrar

Copy to :


26/5/08
Asst. Registrar (Admn.)
CESTAT

सरकारी अधिकारी के द्वारा
दिनांक [दिनांक]
Signature and designation of
officer [with date]

सरकारी अधिकारी के द्वारा
दिनांक [दिनांक]
Signature and designation of
officer [with date]

सरकारी अधिकारी के
द्वारा
Signature of
Government

अधिकारी
Name

F.No.27/31/2008-Ad.IC
Government of India
Ministry of Finance
Department of Revenue
Ad.IC

New Delhi, the 1st Jan., 2009

To

Registrar,
CESTAT,
New Delhi

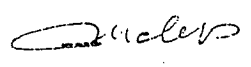
Sub:- Clarification on CCS(Revised Pay) Rules, 2008-reg

Sir,


This has reference to your letter F.No.1/6th CPC/CESTAT/008-Admi dated 18.9.2008 addressed to Department of Expenditure with a copy to this Department regarding revised pay scale for Senior Private Secretary.

2. It is hereby clarified that Senior Private Secretary in CESTAT who has already completed 4 years of service in the pre revised pay scale will be eligible for the grade pay of Rs. 5400/- in PB II w.e.f. 1.1.2006 and those Senior Private Secretaries who will complete 4 years of service after 1.1.2006 will be eligible for revised grade pay from the date whenever they complete 4 years of service

Yours faithfully



(Victor James)
Under Secretary to the Govt. of India



14.7
Registrar

F.No.27/31/2008-Ad.IC
Government of India
Ministry of Finance
Department of Revenue
Ad.IC

New Delhi, the 17th May, 2010

Registrar,
CESTAT,
New Delhi

Sub:- Pay Scale in the Grade of SPS carrying pre revised scale of Rs.6500-10500 regarding

Sir,

This has reference to your letter F.No.1/6th CPC/CESTAT/09/Admn/Part II dated 31.12.2009 seeking clarification on the pay scales of Senior Private Secretaries in the Tribunal. The matter was examined in this Department and it is noted that Shri Kandaswamy, Smt.Seema Sadana and Smt. Chanderkanta had not completed 3 years service as on 1.1.2006 and therefore they cannot be granted grade pay of Rs.4800/- (as admissible to the officials holding pre revised pay scale of Rs.7500-12000). In view of this, the observation made by the audit is in order and these persons may be granted the grade pay corresponding to the pre-revised scale of Rs.6500-10500 only.

Yours faithfully



(Victor James)
Under Secretary to the Govt. of India

F.No.27/31/08-Ad.IC
Government of India
Ministry of Finance
Department of Revenue

New Delhi, the 9th January, 2012

To

The Registrar,
Customs, Excise and Service Tax Appellate Tribunal,
West Block No. 2,
R.K. Puram,
New Delhi.

Subject : Pay Scale in the Grade of SPS carrying pre revised scale of Rs.6500-10500- regarding.

Sir,

This has reference to your letter F.No.1/6th CPC/CESTAT/09/Admn/Part II dated 16.12.2011 and 18.11.2011 regarding the representations of SPS of the Tribunal to reconsider the matter of grant of pay scales of Rs.4800/- on their promotion from St. Grade II.

The matter was reconsidered in the Department and it has been decided that since the officers were promoted much after 01.01.2006 to the post of SPS, they are not entitled to Grade pay of Rs.4800/- w.e.f 01.01.2006. Therefore, the clarification communicated to CESTAT vide letter dated 17.05.2010 is in order.

सरकार के अधिकारी के हस्ताक्षर
तथा मर्यादा [दिनांक सहित]
Signature and designation of
Verifying officer [with date]

सरकार के अधिकारी के हस्ताक्षर
तथा मर्यादा [दिनांक सहित]
Signature and designation of
Verifying officer [with date]

सरकारी कार्यकारी के
हस्ताक्षर
Signature of
Government servant

टिप्पणियाँ
Remarks

F.No. 348(74)/CESTAT/95
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66.

Dated : 6/3/2012

OFFICE ORDER

In compliance of the internal audit observation dated 3.6.2009 and clarification received from the Ministry of Finance vide letter no. 27/31/08-Ad.1C dtd. 17.5.2010 and 9.1.2012, the pay fixation order of Smt. Chander Kanta, Sr. P.S., CESTAT, New Delhi under CCS (RP) Rules, 2008 dated 19.9.2008 is revised as under :

Basic Pay in the post of Steno Gr. II in the pre-revised pay scale of Rs. 5000-150-8000 as on 1.1.2006	: Rs. 6500/-	
	Pay in the Pay Band (Rs.)	Grade Pay (Rs.)
Revised Pay band and grade pay corresponding to the pre-revised scale as per CCS (RP) Rules, 2008	: 9300-34800/-, PB-2	: 4200/-
Pay in the revised pay band/ grade pay as on 1.1.2006	: 12,090/-	: 4200/-
Pay on grant of annual increment w.e.f. 1.7.2006	: 12,580/-	: 4200/-
Pay on grant of ACP in the pre-revised pay scale of Rs. 6500-200-10500 w.e.f. 12.6.2007	: 12,580/-	: 4600/-
Pay fixed on grant of ACP and annual increment w.e.f. 1.7.2007	: 13,610/-	: 4600/-
Pay on grant of annual increment w.e.f. 1.7.2008	: 14,160/-	: 4600/-
Promoted to the post of Sr.P.S w.e.f. 4.8.2008		
Pay on grant of annual increment w.e.f. 1.7.2009	: 14,730/-	: 4600/-
Pay w.e.f. 12.6.2010 on completion of 3 years in the pre-revised scale of Rs. 6500-10500/- and upgradation to the pre-revised scale of Rs. 7500-250-12000/- in terms of Ministry's letter no. 27/24/2001-Ad.1C dtd 31.5.01	: 14,730/-	: 4800/-
Pay fixed on grant of financial upgradation & annual increment w.e.f. 1.7.2010	: 15,910/-	: 4,800/-
Pay fixed on grant of annual increment w.e.f. 1.7.2011	: 16,540/-	: 4,800/-

Date of next increment : 1.7.2012

(S. Chandran)
Registrar

Copy

F.No. 348(74)/CESTAT/Admn./95
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66.

Dated : 18.04.12

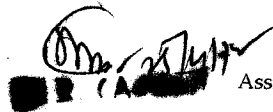
OFFICE ORDER

In compliance of the clarification received from the Ministry of Finance vide O.M. No. 10/02/2011-E.III/A dtd. 19.03.2012 under Rule 10 of the CCS (RP) Rules, 2008 the pay is fixed in respect of Smt. Chanderkanta, Senior Private Secretary, CESTAT, New Delhi as under:

Basic Pay in the post of Steno-II in the pre-revised pay scale of Rs. 5000-150-8000/- w.e.f. 01.01.2006	:	Rs. 6650/-	
	:	Pay in the Pay Band (Rs.)	Grade Pay (Rs.)
Revised Pay band and grade pay corresponding to the pre-revised scale as per CCS (RP) Rules, 2008	:	9300-34800/- PB-2	4200/-
Pay in the revised pay band/ grade pay as on 1.1.2006	:	12370/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2006	:	12870/-	4200/-
Pay on grant of ACP in the pre-revised pay scale of Rs. 6500-200-10500 w.e.f. 12.06.2007	:	12870/-	4600/-
Pay fixed on grant of ACP and annual increment w.e.f. 1.7.2007	:	13920/-	4600/-
Pay on grant of annual increment w.e.f. 1.7.2008	:	14480/-	4600/-
Promoted to the post of Senior Private Sec. w.e.f. 04.08.2008			
Pay on grant of annual increment w.e.f. 1.7.2009		15060/-	4600/-
Pay w.e.f. 12.06.2010 on completion of 3 years in the pre-revised scale of Rs. 6500-10500/- and upgradation to the pre-revised scale of Rs. 7500-250-12000/- in terms of Ministry's letter no. 27/24/2001-Ad-IC dtd. 31.05.01		15060/-	4800/-
Pay fixed on grant of financial upgradation & annual increment w.e.f. 1.7.2010	:	16260/-	4800/-
Pay on grant of annual increment w.e.f. 1.7.2011	:	16900/-	4800/-

Next increment on 01.07.2012

Copy to :



(S. K. Verma)

Assistant Registrar/H.O.O.

15650

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F. No. 348(74)/CESTAT/95/VOI-II/AQIII.
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66.

Dated : 16.07.14

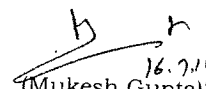
ORDER

Consequent upon completion of 04 years of regular service in the Grade Pay of Rs. 4800/-, the pay of Smt. Chanderkanta, Senior Private Secretary, as per notification no. 1/1/2008-IC dated 29.08.08, is upgraded to the Grade Pay of Rs. 5400/- w.e.f. 12.06.2014 and her pay is fixed as under:-

S. No.	Particulars	Pay Band (Rs.)	Pay in the Pay Band (Rs.)	Grade Pay (Rs.)
1.	Pay drawn as on 11.06.2014	9300-34800/- PB-2	18230/-	4800/-
2.	Pay w.e.f. 12.06.2014 on completion of 04 years and upgradation to the pre-revised scale of Rs. 7500-250-12000/- in terms of Ministry's Letter no. 27/24/2001-Ad-IC dated 31.05.2001	do -	18230/-	5400/-
3.	Pay fixed on grant of financial upgradation & annual increment w.e.f. 01.07.2014	- do -	19640/-	5400/-

Date of Next increment 01.07.2015

Copy to :


(Mukesh Gupta)
16.7.14
Assistant Registrar(Admn.)

1. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi
2. The Accounts Officer, Cash & Accounts Section, CESTAT, Delhi
3. Smt. Chanderkanta, Senior Private Secretary, CESTAT, Delhi
4. Personal file/ Service Book
5. Guard file/ Office copy

01.07.15 30.06.16 9300-34800/- → 5400 (G.P.) 18230/- 5400/- A.J.

Statement of Fixation of Pay under Central Civil Service (Revised Pay) Rules, 2016

1.	Name of the Employees	CHANDERKANTA
2.	Designation of the post in which pay is to be fixed as on January 1, 2016	SR. PRIVATE SECRETARY
3.	Status (Substantive/Officiating)	Substantive
4.	Pre-revised Pay Band and Grade Pay or Scale	Pay Band PB-20. Rs. 5700/- Grade Pay Rs. 5000/- Total Rs. 10700/-
5.	Existing Emoluments (a) Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 20400/- Rs. 25800/-
	(b) Dearness Allowance sanctioned w.e.f. 01.01.2016.	Rs. 32250/-
	(c) Existing emoluments (a+b)	Rs. 58050/-
6.	Basic Pay (Pay in the applicable Pay Band Plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 25800/-
7.	Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S. No. 4	Level-09
8.	Amount arrived at by multiplying Sl. No. 5 by 2.57.	Rs. 66306/-
9.	Applicable Cell in the Level either equal to just above the Amount at Sl. No. 8	09
10.	Revised Basic Pay (as to Sl. No. 9)	Rs. 67200/-
11.	Stepped up pay with reference to the revised Pay of junior, if applicable (Rule 7 (8) and 7(10) of CCS (RP) Rules, 2016) Name and pay of the junior also to be indicated distinctly.	NA
12.	Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Rule 7 (11)]	NA
13.	Personal Pay, if any [Rules 7(7) and (8)]	NA
14.	Non-Practicing Allowance as admissible at present in the existing pre-revised structure(in terms of	NA

	Para 4 of this OM)	
15	Date of next increment (Rule 10) and Pay after grant of increment <u>Date of Increment</u> <u>01.07.2016</u>	01.07.2016 Pay after increment is applicable Level of Pay Matrix Rs. 69200/-
16.	Any other relevant information Pay Fixation as on 01/01/2016 under Central Civil Service (Revised Pay) Rules, 2016. Checked & Found Correct.	Nil

[Signature]
28/7/16
AO/AAO, IAW

Date : 05.08.2016

[Signature]
28/7/16
Signature & Designation of Head of Department

Office : CESTAT,
M/o Finance,
D/o Revenue

ए. मोहन कुमार / A. MOHAN KUMAR
Registrar
सा.शु.अ.शु. एवं सेवा कर अपीलार्थ आधिकारण
Customs Excise & Service Tax Appellate Tribunal
पश्चिमी खण्ड / West Block No-2
स. कृ. पु. नई दिल्ली / New Delhi-110066

[Signature]
5/8/16

[Signature]
24-8-16
Deputy Registrar (Admn.)
Customs, Excise & Service Tax
Appellate Tribunal
West Block No. 2, R.K. Puram
New Delhi-110066

Statement of fixation of pay under Central Civil Service (Revised Pay) Rules, 2008

- Other emoluments falling under the term Pay
- 50 P.A.
1. Name of the Government Servant : Smt. Anita Jyakumar
2. Designation of the post in which pay is to be fixed as on January 1, 2006 : Steno Gde-II
3. Status (Substantive/Officiating) : Substantive
4. Pre-revised scale(s) of pay applicable for the post (In case more than one scale of pay is applicable for the post and these have been merged in pursuance of the recommendation of the Sixth CPC in a single revised scale, the scale of pay in which the employee was actually drawing his pay should be specified) : Rs. 5000-150-8000/-
5. Existing emoluments as on January 1, 2006-
- (a) Basic pay (including Stagnation Increments, if any) : Rs. 6,050/- (Nominal) for value
- (g) Dearness Pay : Rs. 3,025/-
- (h) Dearness Allowance applicable at AICPI average 536(1982=100) : @24%Rs.2,178/-
- (d) Total existing emoluments [(a) to (c)] : Rs. 11,253/-
6. Revised pay band and grade pay corresponding to the pre-revised scale shown at Sl. No.4 above. (In the case of HAG+ and above the appropriate scale may be mentioned) : Rs. 9300-34800/-
Rs. 4200/-
7. Pay in the revised pay band/scale in which pay is to be fixed as per the fitment table attached at Annex-I. : Rs. 11,260/-
8. Grade pay to be applied in terms of Rule: 4 of CCS (RP) Rules, 2008. : Rs. 4,200/-
9. Stepped up pay with reference to the : Nil

copy

revised of Junior, if applicable [Notes 7 and 10 below Rule 7(1) of CCS (RP) Rules, 2008]. Name and pay of the junior also to be indicated distinctly.

- 10. Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Sub Rule (2) of Rule 7] : Nil
- 11. Personal Pay, if any (Notes 6 and 8 below: Rule 7(1)) : Nil
- 12. Revised emoluments after fixation
 - (a) Pay in the revised Pay Band/Pay Scale : Rs. 11,260/-
 - (b) Grade Pay : Rs. 4,200/-
 - (c) Special Pay, if admissible (Sub Rule: 1(C) of Rule 7) : Nil
 - (d) personal Pay, if admissible : Nil
 - (e) Non-Practicing Allowance, if admissible [Sub Rule 1(D) of Rule 7] : NA

13. Date of next increment (Rules 9&10) and: pay after grant of increment

Date of Increment

Pay after Increment

01/07/2006
01/07/2007
01/07/2008

Pay in the Pay Band/Scale	Grade Pay (Wherever applicable)
Rs. 11,730/-	Rs. 4,200/-
Rs. 12,210/-	Rs. 4,200/-
Rs. 12,710/-	Rs. 4,200/-

14. Any other relevant information : NA

* Pay notionally fixed as the official was on deputation. She will draw pay Rs. 12000, 12710/- + 4200/- w.e.f. 10¹²/₀₈.

Date: 20/11/09

Signature & Designation of Head of

DEPUTY REGISTRAR
REGISTRATION

01/09
01/09
01/09

<p>पत्र का नाम व वेतनमान Name of post & scale of pay</p>	<p>मूल पद है या स्थानापन्न और स्थायी है या अस्थायी है। Whether substantive or official & whether permanent or temp</p>	<p>यदि स्थानापन्न हो तो लिख कि (१) मूल प या (२) क्या सेवा अनुच्छेद ३७१ के ० सी० अनुसार पंशन के लिए विनी जायेगी If officiating state (1) substantive appoint- ment or (2) whether service counts for pension under Act 371 C.S.R.</p>	<p>मूल पद में वेतन pay in substantive</p>	<p>स्थानापन्न होने का अतिरिक्त साधन Additional pay for officiating</p>
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F.No. 348 (76)/CESTAT/Admn-1998
Customs Excise & Service Tax, Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 16 Jan 2009

OFFICE ORDER

Consequent upon her repatriation from the Income Tax Appellate Tribunal, New Delhi after completion of deputation period of 04 years, the notional pay of Smt Anitha Jayakumar, Steno-II is fixed in the scale of Rs. 5000-150-8000 wef 16.12.2008 as under:-

- (a) The Pay as on 15.12.2004 = Rs. 5900/-
(In the pay scale of Rs. 5000-150-8000)
- (b) Pay as on 01.04.2005 = Rs. 6050/-
(on Grant of Annual Increment)

DATE OF NEXT INCREMENT 01 Apr 2006

Further, her Pay will be fixed as on 01.01.2006 as per Central Civil Services (Revised Pay) rules 2008 (On implementation of 6th CPC)

Attested

Mohinder Singh
21/1/09
R. R. (Admn)

(Mohinder Singh)
Assistant Registrar (Admn)

F.No. 27(52)/MACP/CESTAT/Admn./09
Customs Excise & Service Tax, Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi-66

Dated : 28.06.2010

ORDER

Consequent upon the implementation of the Modified Assured Career Progression Scheme for the Central Government Civilian Employees vide DOP&T O.M. 35034/3/Estt.(D) dated 19.05.2009, the duly constituted Selection Committee, in its meeting held on 10th June 2010 at CESTAT Mumbai has approved the first financial upgradation in respect of the following Steno Gr-II of the Tribunal to the next higher grade pay as given below w.e.f. the dates mentioned against each.

Sl. No.	Name of officials and designation	Place of posting	Present Grade Pay (Rs.)	No. and date of MACP due	Grade Pay due on grant of MACP (Rs.)
1	Ms. Anitha Jaykumar, Steno - II	Delhi	4200/-	1 st MACP - 01.09.2008	4600/-
2	Sh. L.P. Pant, Steno - II	Delhi	4200/-	1 st MACP - 01.09.2008	4600/-
3.	Ms. Kamala, Steno Gr. II	Delhi	4200/-	1 st MACP - 01.01.2010	4600/-
4.	Ms. Ranju Madhra, Steno Gr. II	Delhi	4200/-	1 st MACP - 01.03.2010	4600/-
5.	Sh. T.V. Unnikrishnan, Steno- II	Mumbai	4200/-	1 st MACP - 01.09.2008	4600/-
6.	Sh. Sudhakaran A Steno II	Mumbai	4200/-	1 st MACP - 01.09.2008	4600/-
7.	Sh. G. Sridhar, Steno II	Chennai	4200/-	1 st MACP - 01.09.2008	4600/-

The above financial up-gradation will have no change in the designation, classification or higher status of the officials.

The employee granted financial up-gradation under MACP Scheme is required to exercise option under FR 22(1)(a)(1) within one month from the date of issue of this order to get his/her pay fixed in the higher Grade Pay either from the date of his/her up-gradation or from the date of his/her next increment.

F.No. 348(76)/CESTAT/P.F/Admn-1998
Customs Excise & Service Tax, Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66

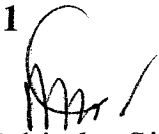
Dated : 9th Aug 2010

OFFICE ORDER

Consequent upon the grant of 1st MACP wef 01/09/2008 as per the instructions contained in DOP&T O.M. No. 35034/3/-Estt.(D) dated 19-5-2009 vide this office order No. 27(52)/MACP/CESTAT/Admn-09 dated 28.06.2010 to the pay scale of Rs. 9300-34800/- Grade Pay Rs. 4600/- the pay of Ms. Anitha jaykumar, steno-II is fixed under the Rule FR 22 (I) (a) (i) as under:-

S/No.	Date	Pay in the pay Band/Scale	Grade Pay
a)	Pay as on 01/07/2008	Rs. 12710/-	Rs.4200/-
b)	Pay fixed on 01.09.2008 under 1 st MACP	Rs. 13220/-	Rs.4600/-
c)	Pay after grant of annual increment on 01.07.2009	Rs. 13760/-	Rs.1600/-
d)	Pay after grant of annual increment on 01.07.2010	Rs. 14310/-	Rs.4600/-

Date of next increment will be 01/07/2011


(Mohinder Singh)
Asst.Registrar (Admn)

Copy to :-

- i) The Pay & Accounts Officer, Min. of Finance, Deptt of Revenue, New Delhi.
- vi) Cash Section, CESTAT, New Delhi
- vii) Personal file/Service book
- viii) Smt. Anitha Jayakumar, Steno-II, CESTAT, Delhi.
- ix) Guard file
- vi) Office Copy

(तैनातियों का आलेख)

(RECORD OF POSTINGS)

जिला और चौकी District & Post	तारीख Date से Form तक To	जिला आदेश की संख्या व तारीख No & Date of District order	टिप्पणी Remarks
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F.No. 348(76)/CESTAT/98-Admn.
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66.

Dated : 19/4/2012

OFFICE ORDER

Consequent upon implementation of Ministry of Finance, Deptt. of Expenditure O.M. No. 10/02/2011-E.III/A dtd. 19.3.2012, the pay of Smt. Anitha Jaykumar, Steno Gr. II, CESTAT, under CCS (RP) Rules, 2008 is fixed as under :

Basic Pay in the post of <u>Steno-II</u> in the pre-revised pay scale of Rs. 5000-150-8000/- as on 1.1.2006	:	6050/-	
Basic Pay on 1.1.2006 after grant of annual increment due on 1.3.2006 (as per O.M. referred above)	:	6200/-	
	:	Pay in the Pay Band (Rs.)	Grade Pay (Rs.)
Revised Pay band and grade pay corresponding to the pre-revised scale as per CCS (RP) Rules, 2008	:	Rs. 9300-34800/-(GP)	4200/-
Pay in the revised pay band/ grade pay as on 1.1.2006	:	11540/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2006	:	12020/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2007	:	12510/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2008	:	13020/-	4200/-
Pay after grant of 1 st MACP w.e.f. 1.9.2008	:	13540/-	4600/-
Pay on grant of annual increment w.e.f. 1.7.2009	:	14090/-	4600/-
Pay on grant of annual increment w.e.f. 1.7.2010	:	14650/-	4600/-
Pay on grant of annual increment w.e.f. 1.7.2011	:	15230/-	4600/-

Date of Next increment: 1.7.2012

[Signature]
26/4/12

[Signature]
(S. K. Verma),
Asst. Registrar/HOO

Copy to :

17/12 - 30/13

Rs. 9300-34800
+ 4600/-

Rs. 15830 + 4600

A.I

[Signature]

17/12 - 30/14

-d.-

Rs. 16450/- + 4600

A.I

Statement of Fixation of Pay under Central Civil Service (Revised Pay) Rules, 2016

V HISTORY

खाना ४ - ६ के वाली दिखिए अ
Event affect
[Vide inst

1.	Name of the Employees	ANITHA JAYKUMAR
2.	Designation of the post in which pay is to be fixed as on January 1, 2016	SR. PRIVATE SECRETARY
3.	Status (Substantive/Officiating)	Substantive
4.	Pre-revised Pay Band and Grade Pay or Scale	Rs. 17740/- + Rs. 2500/- Rs. 22340/-
5.	Existing Emoluments	
	(a) Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 22340/-
	(b) Dearness Allowance sanctioned w.e.f. 01.01.2016.	Rs. 27925/-
	(c) Existing emoluments (a+b)	Rs. 50265/-
6.	Basic Pay (Pay in the applicable Pay Band Plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 22340/-
7.	Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S. No. 4	Level-07
8.	Amount arrived at by multiplying Sl. No. 5 by 2.57.	Rs. 57414/-
9.	Applicable Cell in the Level either equal to just above the Amount at Sl. No. 8	10
10.	Revised Basic Pay (as to Sl. No. 9)	Rs. 58600/-
11.	Stepped up pay with reference to the revised Pay of junior, if applicable (Rule 7 (8) and 7(10) of CCS (RP) Rules, 2016) Name and pay of the junior also to be indicated distinctly.	NA
12.	Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Rule 7 (11)]	NA
13.	Personal Pay, if any [Rules 7(7) and (8)]	NA
14.	Non-Practicing Allowance as admissible at present in the existing pre-revised structure(in terms of	NA

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IV सञ्चालन
IV HISTORY & VERIFICATION

क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay		खाना ४ - ६ को प्रभावि वासी घटना [देखिए अनुदेश] Event affective [Vide instructions]
	से From	तक To		मूल Substantive	स्थानापन्न Officiating	

F. No. 348/76/CESTAT/98/Admn./Vol-II
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66.

Dated : 30.11.2017

ORDER

Consequent upon the completion of 03 years of regular service in the Grade Pay of Rs. 4600/-, the pay of Smt. Anitha Jayakumar, Senior Private Secretary, CESTAT, New Delhi vide Ministry's letter no. 27/31/2008-Ad.IC dated 17.05.2010 and 09.01.2012 is upgraded to the Grade Pay of Rs. 4800/- w.e.f. 17.09.2017 and her pay is fixed as under:-

S.L. No.	Particulars	Pay Band (Rs.) (Pre-revised)	Pay Fixed in the Pay Matrix as per 7 th CPC
1.	Pay drawn as on 16.09.2017	9300 34800/- + 4600/- PB-2	Rs. 62200/- (Level-7) Index-12)
2.	Pay w.e.f. 17.09.2017 on completion of 03 years in the Grade Pay of Rs. 4600/- (pre-revised) and upgradation in the grade pay of Rs. 4800/- (pre-revised) vide Ministry's letter no. 27/31/2008-Ad.IC dated 17.05.2010 and 09.01.2012	9300 34800/- + 4800/- PB-2-	Rs. 64100/- (level-8) Index - 11)

Date of next increment 01.07.2018

(Bineesh Kumar K.S.)
Deputy Registrar (Admn.)

Copy to :

1. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi
2. The Accounts Officer, CESTAT, New Delhi
3. Smt. Anitha Jayakumar, SPS, CESTAT, New Delhi.
4. Personal file/ Service Book
5. Guard file/ Office copy

Deputy Registrar (Admn.)
Customs, Excise & Service Tax
Appellate Tribunal
West Block No. 2, R.K. Puram
New Delhi-110066

01/07/18 to 30/06/19

Level-8 Rs. 66000/-
Level-8

Annual Increment

Copy

IV सेवा पूर्व का
IV HISTORY & VERIFICATION

OFFICE

संख्या No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay		खाना ४ - ६ को प्रभावित करने वाली घटना [देखिए अनुदेश १०] Event affective coins [Vide insturction
	से From	तक To		मूल Substantive	स्थानापन्न Officiating	
	2	3	4	5	6	7

मि.सं.348 (76) / सीस्टेट / 98-ख. 11 / प्रशासन
 सामाशुल्क, उत्पादेशुल्क एवं सेवा कर अपोलोय आंधेकरण,
 पश्चिमी खण्ड 2, आर के पुरम, नई दिल्ली - 66

दिनांक : 8 सितम्बर 2021

कार्यालय आदेश

श्रीमती अनीता जयकुमार, वरिष्ठ निजी सचिव को पूर्व वेतन ग्रेड रु.4800/- में चार साल नियमित सेवा के उपरान्त 6ठे वेतन आयोग के दिनांक 29.8.2008 अधिसूचना सं.1/1/2008 के अनुमोदन पर एनएफएस ग्रेड वेतन रु.5400/- प्रदान करने पर दि. 17.9.2021 से एफ आर 22 (1) (ए) (1) नियम के अंतर्गत निम्न वेतन निर्धारित किया जाता है:

- क- लेवल 8 सूची 15 में दिनांक 16.9.2021 को ग्रहित वेतन रु. 72,100/-
 - ख- लेवल 8 सूची 16 में दिनांक 17.9.2021 को नोशनल वेतन वृद्धि के पश्चात् वेतन रु 74,300/-
 - ग- लेवल 9 सूची 13 में दिनांक 17.9.2021 को निर्धारित वेतन रु. 75,600/-
- अगली वार्षिक वेतन वृद्धि की तिथि 01.07.2022 ।

मुकेश गुप्ता
 मुकेश गुप्ता
 उप पंजीकार

प्रति:

- 1 वेतन एवं लेखा कार्यालय, चर्च रोड, नई दिल्ली ।
- 2 लेखा अधिकारी, सीस्टेट, नई दिल्ली।
- 3 श्रीमती अनीता जयकुमार, वरिष्ठ निजी सचिव, सीस्टेट, नई दिल्ली।
- 4 व्यक्तिगत मिसिल / सेवा पंजीका / गार्ड मिसिल ।

उप पंजीकार / Dy. Registrar
 मुकेश गुप्ता
 नई दिल्ली / N.K. Puram, New Delhi

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EP - 77900/-
Level - 9
Index - 14
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F.No. 348(76)/CESTAT/98-Admn.
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi – 66.

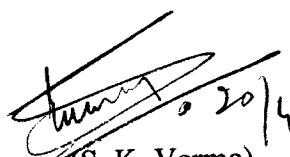
Dated : 19/4/2012

OFFICE ORDER

Consequent upon implementation of Ministry of Finance, Deptt. of Expenditure O.M. No. 10/02/2011-E.III/A dtd. 19.3.2012, the pay of Smt. Anitha Jaykumar, Steno Gr. II, CESTAT, under CCS (RP) Rules, 2008 is fixed as under :

Basic Pay in the post of ^{steno II} UDC in the pre-revised pay scale of Rs. 5000-150-8000/- as on 1.1.2006	:	6050/-	
Basic Pay on 1.1.2006 after grant of annual increment due on 1.3.2006 (as per O.M. referred above)	:	6200/-	
	:	Pay in the Pay Band (Rs.)	Grade Pay (Rs.)
Revised Pay band and grade pay corresponding to the pre-revised scale as per CCS (RP) Rules, 2008	:	Rs. 9300-34800/-(GP)	4200/-
Pay in the revised pay band/ grade pay as on 1.1.2006	:	11540/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2006	:	12020/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2007	:	12510/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2008	:	13020/-	4200/-
Pay after grant of 1 st MACP w.e.f. 1.9.2008	:	13540/-	4600/-
Pay on grant of annual increment w.e.f. 1.7.2009	:	14090/-	4600/-
Pay on grant of annual increment w.e.f. 1.7.2010	:	14650/-	4600/-
Pay on grant of annual increment w.e.f. 1.7.2011	:	15230/-	4600/-

Date of Next increment: 1.7.2012


(S. K. Verma)
Asst. Registrar/HOO

Copy to :

1. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi
2. The Accounts Officer, CESTAT, New Delhi
3. Smt. Anitha Jaykumar, Steno Gr. II, New Delhi
4. Personal file/ Service Book
5. Guard file/ Office copy

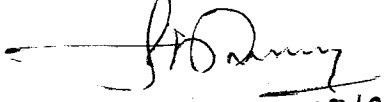
F.No.3/CESTAT/DPC/PA-PS/93-RR
Customs Excise & Service Tax
Appellate Tribunal
West Block No. II, R.K. Puram,
New Delhi – 110 066.

Dated : 17.09.2014

ORDER

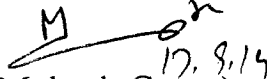
Consequent upon the recommendations of the Departmental Promotion Committee, Smt. Anitha Jayakumar, Steno Gr. II is hereby promoted to the post of Senior Private Secretary on regular basis in the pay band (PB-2) Rs. 9300-34800/- and Grade Pay Rs. 4600/- at CESTAT, New Delhi with effect from the date she takes over charge.

She will be on probation for two years.


(A.Mohan Kumar) 17/9/14
Registrar

Copy to :

1. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi.
2. PA to Registrar, CESTAT, New Delhi
3. The Accounts officer, CESTAT, New Delhi
4. Smt. Anitha Jayakumar, Steno Gr. II, CESTAT, New Delhi.
5. Service Book/ Personal file
6. Guard file/ Office copy


(Mukesh Gupta) 17.9.14
Asstt. Registrar(Admn.)

INCOME TAX APPELLATE TRIBUNAL: DELHI BENCHES: NEW DELHI

PAY FIXATION OF PRIVATE SECRETARIES OF I.T.A.T., DELHI BENCHES IN PURSUANCE OF D/O EXPENDITURE, M/O FIANANCE, O.M NO. F.No. 1/1/2008-IC dated 13th NOVEMBER 2009 REGARDING GRANT OF REVISED PAY STRUCTURE OF GRADE PAY OF RS. 4600 IN THE PRE-REVISED SCALE OF RS. 6500-10500 AS ON 01.01.2006 WHO WERE EARLIER GRANTED NORMAL REPLACEMENT PAY STRUCTURE OF GRADE PAY OF RS.4200 IN THE PAY BAND PB-2 AS ON 01.01.2006.

NAME	SMT ANITHA JAYAKUMAR	Private Secretary
1 Existing Scale of Pay		Rs. 6500-10500 (Corresponding Grade Pay Rs. 4200/-)
2 Pay Band applicable		PB-2 Rs. 9300-34800/-
3 Upgraded to the scale of Pay (w.r.t. O.M. dated 13th November 2009)		Rs. 7450-225-11500/- (Corresponding Grade Pay Rs. 4600/-)
4 Existing basic pay as on 01.01.2006		6700
5 Pay after multiplication by a factor of 1.86		12462 (Rounded off to Rs. 12470/-)
6 Pay in the Pay Band PB-2		12470
7 Pay in the pay band after including benefit of bunching in the pre-revised scale of Rs. 7450-225- 11500/-,if admissible		Nil
8 Grade Pay attached to the scale of Rs.7450-225- 11500/-		Rs. 4600/-
9 Revised basic pay-total of pay in the pay band and grade pay as on 01.01.2006		Rs.12470+4600 17,070

INCREMENTS

Sl. No.	Date of Increment	Rate of increment	PAY	G.P.	TOTAL PAY
1	1/7/2006	520	12990	4600	17590
2	1/7/2007	530	13520	4600	18120
3	1/7/2008 to 15.12.2008	550	14070	4600	18670

DATE: 25.02.2010

Signature & Designation of Head of Office

ASSISTANT REGISTRAR
HEAD OF OFFICE D.D.O.
Income Tax Appellate Tribunal
NEW DELHI

Annex-II

Statement of fixation of pay under Central Civil Service (Revised Pay) Rules, 2008

1. Name of the Government Servant : Smt. Anita Jyakumar
2. Designation of the post in which pay is to be fixed as on January 1, 2006 : Steno Gde-II
3. Status (Substantive/Officiating) : Substantive
4. Pre-revised scale(s) of pay applicable for the post (In case more than one scale of pay is applicable for the post and these have been merged in pursuance of the recommendation of the Sixth CPC in a single revised scale, the scale of pay in which the employee was actually drawing his pay should be specified) : Rs. 5000-150-8000/-
5. Existing emoluments as on January 1, 2006-
 - (a) Basic pay (including Stagnation Increments, if any) : Rs. 6,050/-
 - (g) Dearness Pay : Rs. 3,025/-
 - (h) Dearness Allowance applicable at : @24%Rs.2,178/-
AICPI average 536(1982=100)
 - (d) Total existing emoluments [(a) to (c)] : Rs. 11,253/-
6. Revised pay band and grade pay corresponding to the pre-revised scale shown at Sl. No.4 above. (In the case of HAG+ and above the appropriate scale may be mentioned) : Rs. 9300-34800/-
Rs. 4200/-
7. Pay in the revised pay band/scale in which pay is to be fixed as per the fitment table attached at Annex-I. : Rs. 11,260/-
8. Grade pay to be applied in terms of Rule: 4 of CCS (RP) Rules, 2008. : Rs. 4,200/-
9. Stepped up pay with reference to the : Nil

Handwritten signature and date:
21/1/09 O/C

revised of Junior, if applicable [Notes :
7 and 10 below Rule 7(1) of CCS (RP)
Rules, 2008]. Name and pay of the junior
also to be indicated distinctly.

10. Revised pay with reference to the : Nil
Substantive Pay in cases where the pay
fixed in the officiating post is lower than
the pay fixed in the substantive post if
applicable [Sub Rule (2) of Rule 7]
11. Personal Pay, if any (Notes 6 and 8 below: Nil
Rule 7(1))
12. Revised emoluments after fixation
- (a) Pay in the revised Pay Band/Pay : Rs. 11,260/-
Scale
- (b) Grade Pay : Rs. 4,200/-
- (c) Special Pay, if admissible (Sub Rule: Nil
1(C) of Rule 7)
- (d) personal Pay, if admissible : Nil
- (e) Non-Practicing Allowance, if : NA
admissible [Sub Rule 1(D) of Rule7]
13. Date of next increment (Rules 9&10) and:
pay after grant of increment

Date of Increment

Pay after Increment

01/07/2006
01/07/2007
01/07/2008

Pay in the Pay Band/Scale	Grade Pay (Wherever applicable)
Rs. 11,730/-	Rs. 4,200/-
Rs. 12,210/-	Rs. 4,200/-
Rs. 12,710/-	Rs. 4,200/-

14. Any other relevant information : NA

Date: 20/1/08

Signature & Designation of Head of Office

REGISTRY REGISTAR
10/1/08

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क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay		खाना ४ - ६ को प्रभावित वाली घटना [देखिए अनुदेश- Event affective of [Vide instructions
	से From	तक To		मूल Substantive	स्थानापन्न Officiating	

F.No. 348(77)/CESTAT/P.F/Admn-2000
Customs Excise & Service Tax, Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi - 66

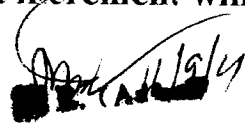
Dated : 9th Aug 2010

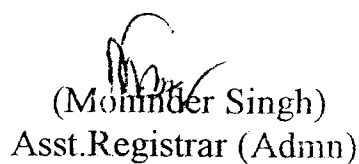
OFFICE ORDER

Consequent upon the grant of 1st MACP wcf 01/09/2008 as per the instructions contained in DOP&T O.M. No. 35034/3/-Estt.(D) dated 19-5-2009 vide this office order No. 27(52)/MACP/CESTAT/Admn-09 dated 28.06.2010 to the pay scale of Rs. 9300-34800/- Grade Pay Rs. 4600/- the pay of Sh. L.P.Pant, steno-II is fixed under the Rule FR 22 (1) (a) (i) as under:-

S/No.	Date	Pay in the pay Band/Scale	Grade Pay
a)	Pay as on 01/07/2008	Rs. 12710/-	Rs.4200/-
b)	Pay fixed on 01.09.2008 under 1 st MACP	Rs. 13220/-	Rs.4600/-
c)	Pay after grant of annual increment on 01.07.2009	Rs. 13760/-	Rs.4600/-
d)	Pay after grant of annual increment on 01.07.2010	Rs. 14310/-	Rs.4600/-

Date of next increment will be 01/07/2011




(Mounder Singh)
Asst.Registrar (Admn)

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क्रम संख्या S. No.	अवधि Period	पद वेतन मान तथा कार्यालय	वेतन Pay	खाना ४ - ६ को प्रमाणात वाली घटना देखिए अनुदेश Event affective [Vide instructi
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F.No. 27(52)/MACP/CESTAT/Admn./09
 Customs Excise & Service Tax, Appellate Tribunal
 West Block No.2, R.K. Puram, New Delhi-66

Dated : 29.06.2010

ORDER

Consequent upon the implementation of the Modified Assured Career Progression Scheme for the Central Government Civilian Employees vide DOP&T O.M. 35034/3/Estt.(D) dated 19.05.2009, the duly constituted Selection Committee, in its meeting held on 10th June 2010 at CESTAT Mumbai has approved the first financial upgradation in respect of the following Steno Gr-II of the Tribunal to the next higher grade pay as given below w.e.f. the dates mentioned against each.

Sl. No.	Name of officials and designation	Place of posting	Present Grade Pay (Rs.)	No. and date of MACP due	Grade Pay due on grant of MACP (Rs.)
1	Ms. Anitha Jaykumar, Steno - II	Delhi	4200/-	1 st MACP - 01.09.2008	4600/-
2	Sh. L.P. Pant, Steno - II	Delhi	4200/-	1 st MACP - 01.09.2008	4600/-
3.	Ms. Kamala, Steno Gr. II	Delhi	4200/-	1 st MACP - 01.01.2010	4600/-
4.	Ms. Ranju Madhra, Steno Gr. II	Delhi	4200/-	1 st MACP - 01.03.2010	4600/-
5.	Sh. T.V. Unnikrishnan, Steno- II	Mumbai	4200/-	1 st MACP - 01.09.2008	4600/-
6.	Sh. Sudhakaran A Steno II	Mumbai	4200/-	1 st MACP - 01.09.2008	4600/-
7.	Sh. G. Sridhar, Steno II	Chennai	4200/-	1 st MACP - 01.09.2008	4600/-

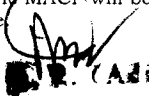
The above financial up-gradation will have no change in the designation, classification or higher status of the officials.

The employee granted financial up-gradation under MACP Scheme is required to exercise option under FR 22(1)(a)(1) within one month from the date of issue of this order to get his/her pay fixed in the higher Grade Pay either from the date of his/her up-gradation or from the date of his/her next increment.

The Officials are entitled for fixation of pay as per the provisions of CCS (Revised Pay) Rules, 2008 and DOP&T's guidelines on MACPS dated 19.05.2009.

No stepping up of pay band or grade pay is admissible with regard to junior getting more pay than the senior on account of pay fixation.

The above financial up-gradation will be withdrawn, in case it is noticed later that the MACPS given is incorrect and the excess payment made on account of the MACP will be deducted /adjusted from the future salary of the employee.


S. CHANDRAN

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IV सेवा कृत तथे
IV HISTORY & VERIFICATION

क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay		खाना ४ - ६ को प्रभावित करने वाली घटना [देखिए अनुदेश १०] Event affective cols- struction
	से From	तक To		मूल	स्थानापन्न	

P. NO. 370/11/CESTAT/98/Admn.
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66.

Dated : 08.12.2017

ORDER

Consequent upon the completion of 03 years of regular service in the Grade Pay of Rs. 4600/-, the pay of Sh. L.P. Pant, Senior Private Secretary, CESTAT, New Delhi vide Ministry's letter no. 27/31/2008-Ad.IC dated 17.05.2010 and 09.01.2012 is upgraded to the Grade Pay of Rs. 4800/- w.e.f. **01.12.2017** and his pay is fixed as under:-

S.L. No.	Particulars	Pay Band (Rs.) (Pre-revised)	Pay Fixed in the Pay Matrix as per 7 th CPC
1.	Pay drawn as on 30.11.2017	9300 34800/- + 4600/- PB-2	Rs. 62200/- (Level-7) Index-12)
2.	Pay w.e.f. 01.12.2017 on completion of 03 years in the Grade Pay of Rs. 4600/- (pre-revised) and upgradation in the grade pay of Rs. 4800/- (pre-revised) vide Ministry's letter no. 27/31/2008-Ad.IC dated 17.05.2010 and 09.01.2012	9300 34800/- + 4800/- PB-2	Rs. 64100/- (level-8) Index - 11)

Date of next increment 01.07.2018

(Bineesh Kumar K.S.)
Deputy Registrar (Admn.)

Copy to :

1. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi
2. The Accounts Officer, CESTAT, New Delhi
3. Sh. L.P. Pant, SPS, CESTAT, New Delhi.
4. Personal file/ Service Book
5. Guard file/ Office copy

01/07/18 to 30/06/19

Level - 8

Rs. 66000/-
Level - 8

Annual Increment

1.	Name of the Employees	L. P. PANT
2.	Designation of the post in which pay is to be fixed as on January 1, 2016	SR. PRIVATE SECRETARY
3.	Status (Substantive/Officiating)	Substantive
4.	Pre-revised Pay Band and Grade Pay or Scale	Rs. 17740/- to Rs. 46000/- PB-2 (Gr. Pay Rs. 4600/-)
5.	Existing Emoluments	
	(a) Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 17740/- + Rs. 4600/- Rs. 22340/-
	(b) Dearness Allowance sanctioned w.e.f. 01.01.2016.	Rs. 27925/-
	(c) Existing emoluments (a+b)	Rs. 50265/-
6.	Basic Pay (Pay in the applicable Pay Band Plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 22340/-
7.	Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S. No. 4	Level-07
8.	Amount arrived at by multiplying Sl. No. 5 by 2.57.	Rs. 57414/-
9.	Applicable Cell in the Level either equal to just above the Amount at Sl. No. 8	10
10.	Revised Basic Pay (as to Sl. No. 9)	Rs. 58600/-
11.	Stepped up pay with reference to the revised Pay of junior, if applicable (Rule 7 (8) and 7(10) of CCS (RP) Rules, 2016) Name and pay of the junior also to be indicated distinctly.	NA
12.	Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Rule 7 (11)]	NA
13.	Personal Pay, if any [Rules 7(7) and (8)]	NA
14.	Non-Practicing Allowance as admissible at present in the existing pre-revised structure (in terms of	NA

	Para 4 of this OM)	
15	Date of next increment (Rule 10) and Pay after grant of increment <u>Date of Increment</u> <u>01.07.2016</u>	01.07.2016 Pay after increment in applicable Level of Pay Matrix Rs. 60400/-
16	Pay fixation as on 01/01/2016 under Central Civil Service (Revised Pay) Rules, 2015 Checked & Found Correct.	Nil

Date : 05.08.2016

Office : CESTAT,
M/o Finance,
D/o Revenue

Signature & Designation of Head of Department

र. मोहन कुमार / A. MOHAN KUMAR
Registrar
सा.शु.उ.शु. एवं सेवा कर अपात्तीय जायकरण
Customs Excise & Service Tax Appellate Tribunal
पश्चिमी खण्ड / West Block No-2
सा. कृ. पु. नई दिल्ली / New Delhi-110066

21/5/8/16

10-8-16
Deputy Registrar (Admn.)
Customs, Excise & Service Tax
Appellate Tribunal
West Block No. 2, R.K. Puram
New Delhi-110066

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F.No. 27(52)/MACP/CESTAT/Admn./09
Customs Excise & Service Tax, Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi-66

Dated : 29.06.2010

ORDER

Consequent upon the implementation of the Modified Assured Career Progression Scheme for the Central Government Civilian Employees vide DOP&T O.M. 35034/3/Estt.(D) dated 19.05.2009, the duly constituted Selection Committee, in its meeting held on 10th June 2010 at CESTAT Mumbai has approved the first financial upgradation in respect of the following Steno Gr-II of the Tribunal to the next higher grade pay as given below w.e.f. the dates mentioned against each.

Sl. No.	Name of officials and designation	Place of posting	Present Grade Pay (Rs.)	No. and date of MACP due	Grade Pay due on grant of MACP (Rs.)
1	Ms. Anitha Jaykumar, Steno - II	Delhi	4200/-	1 st MACP - 01.09.2008	4600/-
2	Sh. L.P. Pant, Steno - II	Delhi	4200/-	1 st MACP - 01.09.2008	4600/-
3	Ms. Kamala, Steno Gr. II	Delhi	4200/-	1 st MACP - 01.01.2010	4600/-
4	Ms. Ranju Madhra, Steno Gr. II	Delhi	4200/-	1 st MACP - 01.03.2010	4600/-
5	Sh. T.V. Unnikrishnan, Steno - II	Mumbai	4200/-	1 st MACP - 01.09.2008	4600/-
6	Sh. Sudhakaran A Steno II	Mumbai	4200/-	1 st MACP - 01.09.2008	4600/-
7	Sh. G. Sridhar, Steno II	Chennai	4200/-	1 st MACP - 01.09.2008	4600/-

The above financial up-gradation will have no change in the designation, classification or higher status of the officials.

The employee granted financial up-gradation under MACP Scheme is required to exercise option under FR 22(1)(a)(1) within one month from the date of issue of this order to get his/her pay fixed in the higher Grade Pay either from the date of his/her up-gradation or from the date of his/her next increment.

The Officials are entitled for fixation of pay as per the provisions of CCS (Revised Pay) Rules, 2008 and DOP&T's guidelines on MACPS dated 19.05.2009.

No stepping up of pay band or grade pay is admissible with regard to junior getting more pay than the senior on account of pay fixation.

The above financial up-gradation will be withdrawn, in case it is noticed later that the MACPS given is incorrect and the excess payment made on account of the MACP will be deducted /adjusted from the future salary of the employee.

S. R. (A)

(S. CHANDRAN)
Registrar

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निदेश और पता
District & Post

F.No 28(12)/CESTAT/Audit-08-09/Admn.
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66.

Dated :

OFFICE ORDER

In compliance of the observation dated 3.6.2009 made by the internal audit in supersession of CESTAT office order in F.No. 348(49)/CESTAT/99 dt 1.1.2009 the pay of Smt. Kamala, Steno Gr. II, on absorption in the post of Steno (C) in the pay scale of Rs. 5000-150-8000/- w.e.f. 7.3.2005 in the Tribunal, is fixed as follows:

Pay fixed in the scale of Rs. 5000-150-8000/- (on appointment in the Tribunal on deputation basis) w.e.f. 1.1.2000	:	Rs. 5000/-
Pay after grant of annual increment on 1.1.2001	:	Rs. 5150/-
Notional pay after grant of annual increment on 1.1.2002 in the scale of Rs. 5000-150-8000/-	:	Rs. 5300/-
Notional pay after grant of annual increment on 1.1.2003 in the scale of Rs. 5000-150-8000/-	:	Rs. 5450/-
Notional pay after grant of annual increment on 1.1.2004 in the scale of Rs. 5000-150-8000/-	:	Rs. 5600/-
Notional pay after grant of annual increment on 1.1.2005 in the scale of Rs. 5000-150-8000/-	:	Rs. 5750/-
Pay as on 7.3.2005 (on absorption in the post of Steno Gr. II) in the scale of Rs. 5000-150-8000/-	:	Rs. 5750/-
Pay as on 1.1.2006 after grant of annual increment in the scale of Rs. 5000-150-8000/-	:	Rs. 5900/-

Further pay fixation of Smt. Kamala, Steno Gr. II will be done in accordance with Central Civil Service (Revised Pay) Rules 2008 w.e.f. 1.1.2006

[Signature]
15/7/2011

Dy. Re

Date

[Handwritten notes]
15/7/2011

क्रम संख्या To S. No.	अवधि Period		पद, वेतनमान तथा कार्यालय स्थान सहित Post, Scale of Pay & Office with Station	मूल Substantive	स्थानापन्न Officiating	खाना 4-6 व वाली घटना (E) Event affected (Vide Ins)
	से From	तक To				
1	2	3	4	5	6	

Copy

F.No. 348(79)/1999/CESTAT/P.F/Admn.
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66.

Dated : 3/2/2011

OFFICE ORDER

Consequent upon the grant of 1st MACP to Smt. Kamala, Steno. II w.e. 01/01/2010 as per the instructions contained in DOP & T O.M. No. 35034/3/Estt.-D dated 15.05.2009 vide this office order no. 27(52)/MACP/CESTAT/Admn./09 dated 28.6.2010 to the pay band of Rs. 9300/- and Grade Pay Rs. 4600/-, her pay is fixed under Rule FR 22 (1)(a)(i) as under :

S.No.	Date	Pay in the Pay Band	Grade Pay
1.	Pay as on 01.07.2009	Rs. 12900/-	Rs. 4200/-
2.	Pay fixed on 01.01.2010 under 1 st MACP	Rs. 13420/-	Rs. 4600/-
3.	Pay after grant of annual increment on 01.07.2010	Rs. 13960/-	Rs. 4600/-

Date of next increment : 01/07/2011



(Naresh Kumar)
Deputy Registrar/H

17/2011	Rs 9300 - 34800 / -	G.P. Rs 4600 / -	Rs 14520 / -	G.P. Rs 4600 / -
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क्रम संख्या To S. No.	अवधि Period		पद, Post, Office with Station	स्थान & Office with Station	वेतन Pay		खाना 4-6 क वाली घटना (दे Event affect (Vide Inst.
	से From	तक To			मूल Substantive	स्थानापत्र Officiating	

F.No.3/CESTAT/DPC/PA-PS/93-RR
Customs Excise & Service Tax Appellate Tribunal
West Block No. II, R.K. Puram, New Delhi - 110 066.

Dated : 06.11.2015

ORDER

Consequent upon the recommendations of the Departmental Promotion Committee, the following Steno Gr. II of the Tribunal are promoted to the post of Senior Private Secretary on regular basis in the pay band (PB-2) Rs. 9300-34800/- and Grade Pay Rs. 4600/-, at their respective stations, with effect from the date they take over charge.

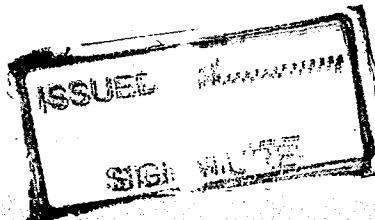
<u>Name of the Official</u>	<u>Place of posting</u>
1. Sh. Sudhakaran, A.	Mumbai
2. Sh. T.V. Unnikrishnan	Mumbai
3. Sh. S. VijayaChandran	Bangalore
4. Smt. Kamala	Allahabad
5. Smt. Ranju Madhra	Delhi

The aforementioned officials will be on probation for two years.

(A.Mohan Kumar) 6/11/15
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. SPS to Hon'ble Smt. Archana Wadhwa, Member (J), CESTAT, Bangalore
3. SPS to Hon'ble M. V. Ravindran, Member (J), CESTAT, Mumbai
4. SPS to Hon'ble Shri D.N. Panda, Member (J), CESTAT, Chennai
5. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi.
6. PA to Registrar, CESTAT, New Delhi
7. Deputy Registrar/ Asstt. Registrar, CESTAT, Mumbai/ Bangalore/ Allahabad
8. The Accounts officer, CESTAT, New Delhi
9. The officials concerned
10. Service Book/ Personal file
11. Guard file/ Office copy



16/11/15
सहायक मंत्री/Asstt. Registrar
मुख्य मंत्री/Chief Registrar
R.K. Puram, New Delhi

Copy



आदि

Statement of fixation of pay under Central Civil Services (Revised Pay) rules 2016

Name of Employee	Ms Kmala
Designation of the post in which pay is to be fixed as on January 2016	SPS
Status (Substantive/Officiating)	Substantive
Pre-revised Pay band and Grade pay or scale	PB-2 Rs 4600
Existing Emoluments	Rs 16940 + 4600
Basic pay (Pay in the applicable pay band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016	Rs 21,540/-
Dearness Allowance sanctioned w.ef.01/01/2016	Rs 26,925/-
Existing emoluments (a+b)	Rs. 48,465
Basic pay (pay in the applicable pay band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016	Rs 21,540/-
Applicable level in Pay Matrix corresponding to pay band and Grade Pay or scale shown at S. No 4	7
Amount arrived at by multiplying S. No 5 by 2.57	Rs 55,358/-
Applicable cell in the Level either equal to or just above the amount at S.No 8	9
Revised Basic Pay (as to S.No 9)	Rs 56,900/- ✓
Stepped up pay with reference to the revised pay of junior, if applicable (Rule 7(8) and 9(10)of CCS (RP) Rules 2016) Name and pay of the junior also to be indicated distinctly.	NA
Revised pay with reference to the substantive pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable (Rule 7(11)	NA
Personal pay, if any (Rule 7(7) and 7(8)	NA
Non-Practicing allowance as admissible at present in the existing pre-revised structure (in terms of para 4 of this OM)	NA
Date of next increment (Rule 10) and pay after grant of increment	
<u>Date of Increment</u>	<u>Pay after increment in applicable Level of Pay Matrix</u>
1/7/16	Rs 58,600/- ✓
<u>any other relevant information</u>	

56900/-
as on 01/07/2016
under Civil Service
Pay Rules, 2016

Subject to verification
A.O. b
Signature & Designation of Head of Department
3.8.16

क्रम संख्या To S. No.	अवधि Period		पद, वे Post, Office Station	वेतन Pay		खाना 4-6 की प्रभ वाली घटना (देखिये) Event affecting (Vide Instruct 7
	से From	तक To		मूल Substantive	स्थानापन्न Officiating	
1	2					

23(21)/Pay fixation/A&B/CESTAT/Admn-2012
Customs, Excise & Service Tax, Appellate Tribunal
 West Block No. 2, R.K. Puram, New Delhi -110066

Dated : 3.1.2023

OFFICE ORDER

Consequent upon the completion of 04 years of regular service in the grade pay of Rs. 4800/- the pay of Smt. Kamala, Sr. P.S, CESTAT, Chandigarh vide Ministry's letter No. 27/31/2008- Ad. 1C dated 17.05.2010 and 09.01.2012 is upgraded to the Grade Pay of Rs. 5400/- w.e.f. 16.11.2022 and her pay is fixed as under:-

S. No.	Particulars	Pay fixed in the pay matrix as per 7 th CPC
1	Pay drawn as on 15-11-2022	Rs. 72100/- (Level-8/Index-15)
2.	Pay w.e.f. 16.11.2022 on completion of 04 years in the grade pay of Rs. 4800/- (pre-revised) and upgradation in the grade pay of Rs. 5400/- (pre-revised) vide Ministry's letter No. 27/31/2008- Ad. 1C dated 17.5.2010 and 9.1.2012.	Rs.75600/- (Level-9/index-13)

Date of retiring on 31.1.2023

This pay fixation subject to final acceptance by audit & recovery of over payment, if any, which shall be made in future.

M
6.1.23
(Mukesh Gupta)
Deputy Registrar

Copy to :

1. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi.
2. The Accounts Officer, Accounts Section, CESTAT, New Delhi.
3. Deputy Registrar, CESTAT, Chandigarh.
4. Smt. Kamala, Sr. P.S, CESTAT, Chandigarh.
5. Service Book/Personal File.
6. Guard file/ Office copy.

M
6.1.23
उप रजिस्ट्रार / Dy. Registrar
 सी.सु.उ.सं. एवं सेवा कर अपीलिय अधिकरण / C.E.S.T.A.T.
 पश्चिमी ब्लॉक-2 / West Block-2
 110066 पुरम, नई दिल्ली / R.K. Puram, New Delhi

(Revised)
Pay fixation as on 1/1/2006 Annex-II

Statement of fixation of pay under Central Civil Service (Revised Pay) Rules, 2008.

- 1 Name of the Government Servant : Smt. Ranju Madhra
- 2 Designation of the post in which pay is to be fixed as on 1.1.2006 : Steno Gr. II
- 3 Status (substantive/officiating) : Substantive
- 4 Pre-revised scale(s) of pay applicable for post : Rs. 5000-150-8000/-
(In case more than one scale of pay is applicable for the post and these have been merged in pursuance of the recommendation of the Sixth CPC in a single revised scale, the Scale of pay in which the employee was actually drawing his pay should be specified)
- 5 Existing emoluments as on 1.1.2006
 - a) Basic Pay (Including Stagnation : Rs. 5,900/- 6000
Increments, if any)
 - b) Dearness Pay : Rs. 2,950/-
 - c) Dearness Allowance applicable at AICPI : Rs. 2,124 /-
average 536(1982 = 100) (24%)
 - d) Total existing emoluments[(a) to (c)] : Rs. 10,974/-
- 6 Revised pay band and grade pay : Rs. 9300-34,800/- PB-2
Corresponding to the pre-revised scale shown at Sl.No.4 above. (In the case of HAG+ and above the appropriate scale May be mentioned) : G.P. Rs. 4200/-
- 7 Pay in the revised pay band/scale in which pay is to be fixed as per the fitment table attached at Annex-I. : Rs. 10,980/-
- 8 Grade pay to be applied in terms of Rule 4 of CCS(RP) Rules, 2008. : Rs. 4,200/-
- 9 Stepped up pay with reference to the revised pay of Junior, if applicable [Notes 7 and 10 below Rule 7(1) of CCS (RP) Rules 2008]. Name and pay of the junior also to be indicated distinctly. : Nil

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10 Revised pay with reference to the Substantive : Nil
Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the Substantive post if applicable [Sub Rule (2) of Rule 7]

11 Personal, Pay, if any [Notes 6 and 8 below Rule 7(1)] : Nil

12 Revised emoluments after fixation

- a) Pay in the Revised Pay Band/Pay Scale : Rs. 10,980/-
- b) Grade Pay : Rs. 4,200/-
- c) Special Pay, if admissible [Sub Rule 1(C) of Rule 7] : NIL
- d) Personal Pay, if admissible : NIL
- e) Non-Practicing Allowance, if admissible [Sub Rule 1(D) of Rule 7] : N.A

13 Date of next increment(Rules 9&10) and* pay : after grant of increment

Date of Increment	Pay after Increment	
	Pay in the Pay Band/Scale	Grade Pay (wherever applicable)
1.7.2006	11,440	4,200
1.7.2007	11,910	4,200
1.7.2008	12,400	4,200

14 Any other relevant information : 1.7.2009 : 12,900 : 4,200

Date: 1/12/09

Signature & Designation of Head of office
Deputy Registrar
Customs, Excise & Service Tax
Appellate Tribunal,
West Block No. 3, R.K. Park
New Delhi-110050

क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay		खाना 8 - 6 को प्रभावित वासी घटना [देखिए अनुदेश 10] Event affective call [Vide instruction]
	से From	तक To		मूल Substantive	स्थानापन्न Officiating	
1	2	3	4	5	6	7

F.No.27/31/2008-Ad.IC
Government of India
Ministry of Finance
Department of Revenue
Ad.IC

New Delhi, the 1st Jan.,2009

To

Registrar,
CESTAT,
New Delhi

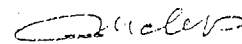
Subj:- Clarification on CCS(Revised Pay) Rules, 2008-reg

Sir,

This has reference to your letter F.No.1/6th CPC/CESTAT/008-Admn dated 18.9.2008 addressed to Department of Expenditure with a copy to this Department regarding revised pay scale for Senior Private Secretary.

2. It is hereby clarified that Senior Private Secretary in CESTAT who has already completed 4 years of service in the pre revised pay scale will be eligible for, the grade pay of Rs. 5400/- in PB II w.e.f. 1.1.2006 and those Senior Private Secretaries who will complete 4 years of service after 1.1.2006 will be eligible for revised grade pay from the date whenever they complete 4 years of service

Yours faithfully



(Victor James)
Under Secretary to the Govt. of India

14-7
सहायक पंजीकर / Assistant Registrar

copy

क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay		खाना ४ - ६ को प्रमा वाली घटना [देखिए अनुदेश] Event affr itive e 198
	से From	तक To		मूल Substantive	स्थानापन्न Officiating	

1

F.No. 28(12)/CESTAT/Audit-08-09/Admn.
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66.

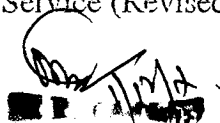
Dated : 1/12/2009

OFFICE ORDER

In compliance of the observation dtd. 3.6.2009 made by the internal audit and in supersession of CESTAT office order in F.No. 348(51)/CESTAT/99 dtd 27/4/2005, the pay of Smt. Ranju Madhra, on absorption in the post of Steno Gr. II in the pay scale of Rs. 5000-150-8000/- w.e.f. 7.3.2005 in the Tribunal, is fixed as under :

Pay fixed in the scale of Rs. 5000-150-8000/- (on appointment in the Tribunal on deputation basis) w.e.f. 1.3.2000	:	Rs. 5150/-
Pay after grant of annual increment on 1.3.2001	:	Rs. 5300/-
Notional pay after grant of annual increment on 1.3.2002 in the scale of Rs. 5000-150-8000/-	:	Rs. 5450/-
Notional pay after grant of annual increment on 1.3.2003 in the scale of Rs. 5000-150-8000/-	:	Rs. 5600/-
Notional pay after grant of annual increment on 1.3.2004 in the scale of Rs. 5000-150-8000/-	:	Rs. 5750/-
Notional pay after grant of annual increment on 1.3.2005 in the scale of Rs. 5000-150-8000/-	:	Rs. 5900/-
Pay as on 7.3.2005 (on absorption in the post of Steno Gr. II) in the scale of Rs. 5000-150-8000/-	:	Rs. 5900/-

Further pay fixation of Smt. Ranju Madhra, Steno Gr. II will be done as per the Central Civil Service (Revised Pay) Rules 2008 w.e.f. 1.1.2006



(A.T. Thomas)
Dy. Registrar (Admn.)

Copy to :

क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay		खाना 8 - ६ को प्रभावित वाली घटना [देखिए अनुदेश १०१] Event affective cols [Vide instruction]
	से From	तक To		मूल Substantive	स्थानापन्न Officiating	
1	2	3	4	5	6	7
01/04/2018	30/06/18		Level - 7	Rs. 62900/- Level - 7, Index 18		Annual Increase

F.No.27/31/2008-Ad.IC
Government of India
Ministry of Finance
Department of Revenue-
Ad.IC

New Delhi, the 17th May, 2010

Registrar,
CESTAT,
New Delhi

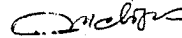
Sub:- Pay Scale in the Grade of SPS carrying pre revised scale of Rs.6500-10500 regarding

Sir,

This has reference to your letter F.No.1/6th CPC/CESTAT/09/-Admn/Part II dated 31.12.2009 seeking clarification on the pay scales of Senior Private Secretaries in the Tribunal. The matter was examined in this Department and it is noted that Shri Kandaswamy, Smt.Seema Sadana and Smt. Chanderkanta had not completed 3 years service as on 1.1.2006 and therefore they cannot be granted grade pay of Rs.4800/- (as admissible to the officials holding pre revised pay scale of Rs.7500-12000). In view of this, the observation made by the audit is in order and these persons may be granted the grade pay corresponding to the pre-revised scale of Rs.6500-10500 only.

Yours faithfully





(Victor James)
Under Secretary to the Govt. of India

To

The Registrar,
Customs, Excise and
West Block No. 2,
R.K. Puram,
New Delhi.

Subject : Pay Scale in the
10500- regarding

Sir,

This has reference to your letters dated 16.12.2011 and 18.11.2011 in which you requested to reconsider the matter of grant of Grade II.

The matter was reconsidered and it was decided that the officers were promoted to Grade II with effect from 1.1.2011. In view of this, the grade pay of Rs.4800/- w.e.f. 1.1.2011 is to be granted to them vide letter dated 17.5.2010.



copy

क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of ... F.No. 27(52)/MACP/CESTAT/Admn./09 Customs Excise & Service Tax, Appellate Tribunal West Block No.2, R.K. Puram, New Delhi-66	वेतन Pay		खाना ४ - ६ को प्रभा वाली घटना [देखिए अनुदेश] Event affective [Vide instruc]																																																
	से From	तक To																																																				
1	2	3				7																																																
<p>Dated : 28.06.2010</p> <p>ORDER</p> <p>Consequent upon the implementation of the Modified Assured Career Progression Scheme for the Central Government Civilian Employees vide DOP&T O.M. 35034/3/Estt.(D) dated 19.05.2009, the duly constituted Selection Committee, in its meeting held on 10th June 2010 at CESTAT Mumbai has approved the first financial upgradation in respect of the following Steno Gr-II of the Tribunal to the next higher grade pay as given below w.e.f. the dates mentioned against each.</p> <table border="1"> <thead> <tr> <th>Sl. No.</th> <th>Name of officials and designation</th> <th>Place of posting</th> <th>Present Grade Pay (Rs.)</th> <th>No. and date of MACP due</th> <th>Grade Pay due on grant of MACP (Rs.)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Ms. Anitha Jaykumar, Steno - II</td> <td>Dclhi</td> <td>4200/-</td> <td>1st MACP - 01.09.2008</td> <td>4600/-</td> </tr> <tr> <td>2</td> <td>Sh. L.P. Pant, Steno - II</td> <td>Delhi</td> <td>4200/-</td> <td>1st MACP - 01.09.2008</td> <td>4600/-</td> </tr> <tr> <td>3</td> <td>Ms. Kamala, Steno Gr. II</td> <td>Delhi</td> <td>4200/-</td> <td>1st MACP - 01.01.2010</td> <td>4600/-</td> </tr> <tr> <td>4</td> <td>Ms. Ranju Madhra, Steno Gr. II</td> <td>Delhi</td> <td>4200/-</td> <td>1st MACP - 01.03.2010</td> <td>4600/-</td> </tr> <tr> <td>5</td> <td>Sh. T.V. Unnikrishnan, Steno- II</td> <td>Mumbai</td> <td>4200/-</td> <td>1st MACP - 01.09.2008</td> <td>4600/-</td> </tr> <tr> <td>6</td> <td>Sh. Sudhakaran A Steno II</td> <td>Mumbai</td> <td>4200/-</td> <td>1st MACP - 01.09.2008</td> <td>4600/-</td> </tr> <tr> <td>7</td> <td>Sh. G. Sridhar, Steno II</td> <td>Chennai</td> <td>4200/-</td> <td>1st MACP - 01.09.2008</td> <td>4600/-</td> </tr> </tbody> </table> <p>The above financial up-gradation will have no change in the designation, classification or higher status of the officials.</p> <p>The employee granted financial up-gradation under MACP Scheme is required to exercise option under FR 22(1)(a)(1) within one month from the date of issue of this order to get his/her pay fixed in the higher Grade Pay either from the date of his/her up-gradation or from the date of his/her next increment.</p> <p>The Officials are entitled for fixation of pay as per the provisions of CCS (Revised Pay) Rules, 2008 and DOP&T's guidelines on MACPS dated 19.05.2009.</p> <p>No stepping up of pay band or grade pay is admissible with regard to junior getting more pay than the senior on account of pay fixation.</p> <p>The above financial up-gradation will be withdrawn, in case it is noticed later that the MACPS given is incorrect and the excess payment made on account of the MACP will be deducted /adjusted from the future salary of the employee.</p>						Sl. No.	Name of officials and designation	Place of posting	Present Grade Pay (Rs.)	No. and date of MACP due	Grade Pay due on grant of MACP (Rs.)	1	Ms. Anitha Jaykumar, Steno - II	Dclhi	4200/-	1 st MACP - 01.09.2008	4600/-	2	Sh. L.P. Pant, Steno - II	Delhi	4200/-	1 st MACP - 01.09.2008	4600/-	3	Ms. Kamala, Steno Gr. II	Delhi	4200/-	1 st MACP - 01.01.2010	4600/-	4	Ms. Ranju Madhra, Steno Gr. II	Delhi	4200/-	1 st MACP - 01.03.2010	4600/-	5	Sh. T.V. Unnikrishnan, Steno- II	Mumbai	4200/-	1 st MACP - 01.09.2008	4600/-	6	Sh. Sudhakaran A Steno II	Mumbai	4200/-	1 st MACP - 01.09.2008	4600/-	7	Sh. G. Sridhar, Steno II	Chennai	4200/-	1 st MACP - 01.09.2008	4600/-	
Sl. No.	Name of officials and designation	Place of posting	Present Grade Pay (Rs.)	No. and date of MACP due	Grade Pay due on grant of MACP (Rs.)																																																	
1	Ms. Anitha Jaykumar, Steno - II	Dclhi	4200/-	1 st MACP - 01.09.2008	4600/-																																																	
2	Sh. L.P. Pant, Steno - II	Delhi	4200/-	1 st MACP - 01.09.2008	4600/-																																																	
3	Ms. Kamala, Steno Gr. II	Delhi	4200/-	1 st MACP - 01.01.2010	4600/-																																																	
4	Ms. Ranju Madhra, Steno Gr. II	Delhi	4200/-	1 st MACP - 01.03.2010	4600/-																																																	
5	Sh. T.V. Unnikrishnan, Steno- II	Mumbai	4200/-	1 st MACP - 01.09.2008	4600/-																																																	
6	Sh. Sudhakaran A Steno II	Mumbai	4200/-	1 st MACP - 01.09.2008	4600/-																																																	
7	Sh. G. Sridhar, Steno II	Chennai	4200/-	1 st MACP - 01.09.2008	4600/-																																																	
<p>(S. CHANDRAN) Registrar</p>																																																						

Copy

IV सेवा
IV HISTORY & VERIFI

क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay		खाना ४ - ६ को प्रमावित वाली घटना [देखिए अनुदेश १०]
	से From	तक To		मूल	स्थानापन्न	

6th CPC
15th pay band

F.No. 348(61)/CESTAT/99-Admn..
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66.

Dated : 18 /4/2012

OFFICE ORDER

Consequent upon implementation of Ministry of Finance, Deptt. of Expenditure O.M. No. 10/02/2011-E.III/A dtd. 19.3.2012, the pay of Smt. Ranju Madhra, Steno-II, Care Taker, CESTAT, under CCS (RP) Rules, 2008 is fixed as under :

Basic Pay in the post of <u>Steno-II</u> in the pre-revised pay scale of Rs. 5000-150-8000 as on 1.1.2006	:	5900/-	
Basic Pay on 1.1.2006 after grant of annual increment due on 1.3.2006 (as per O.M. referred above)	:	6050/-	
	:	Pay in the Pay Band (Rs.)	Grade Pay (Rs.)
Revised Pay band and grade pay corresponding to the pre-revised scale as per CCS (RP) Rules, 2008	:	9300-34800/-, PB-2	4200/-
Pay in the revised pay band/ grade pay as on 1.1.2006	:	11260/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2006	:	11730/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2007	:	12210/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2008	:	12710/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2009	:	13220/-	4200/-
Pay fixed on 1 st MACP w.e.f. 1.3.2010	:	13220/-	4600/-
Pay on grant two increments of 3% each (One for MACP and one for AI) w.e.f. 1.7.2010	:	14290/-	4600/-
Pay on grant of annual increment w.e.f. 1.7.2011	:	14860/-	4600/-

Date of Next increment: 1.7.2012

[Signature]
28/4/12

[Signature]
18/4/12

(S. K. Verma)
Asst. Registrar/HOO

सत्यापन अधिकारी के हस्ताक्षर
तथा पदनाम [तिथि सहित]

Signature and designation of
verifying officer [with date]

सरकारी कर्मचारी के
हस्ताक्षर

Signature of
Government servant

अभिवृत्तियां
Remarks

8

11

F. No. 348/61/CESTAT/99/Admn./Vol-II
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi – 66.

Dated : 16.11.18

ORDER

Consequent upon the completion of 03 years of regular service in the Grade Pay of Rs. 4600/-, the pay of Smt. Ranju Madhra, Senior Private Secretary, CESTAT, New Delhi vide Ministry's letter no. 27/31/2008-Ad.IC dated 17.05.2010 and 09.01.2012 is upgraded to the Grade Pay of Rs. 4800/- w.e.f. **06.11.2018** and her pay is fixed as under:-

S. No.	Particulars	Pay Band (Rs.) (Pre-revised)	Pay Fixed in the Pay Matrix as per 7 th CPC
1.	Pay drawn as on 05.11.2018	9300 34800/- + 4600/- PB-2	Rs. 62200/- (Level-7) Index-12)
2.	Pay w.e.f. 06.11.2018 on completion of 03 years in the Grade Pay of Rs. 4600/- (pre-revised) and upgradation in the grade pay of Rs. 4800/- (pre-revised) vide Ministry's letter no. 27/31/2008-Ad.IC dated 17.05.2010 and 09.01.2012	9300 34800/- + 4800/- PB-2	Rs. 64100/- (level-8) Index – 11)

Date of next increment 01.07.2019

This pay fixation subject to final acceptance by audit & recovery of over payment, if any, which shall be made in future.

(Mukesh Gupta)
Assistant Registrar (Admn.)

Copy to :

1. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi
2. The Accounts Officer, CESTAT, New Delhi
3. Smt. Ranju Madhra, SPS, CESTAT, New Delhi.
4. Personal file/ Service Book
5. Guard file/ Office copy

सहायक पंजीकार / Asstt. Registrar
वि.स.स. एवं सेवा कर अपील विभाग / C.E.S.T.A.T.
प्लॉट नं. 2 / West Block-2
एच.के. पुरम, नई दिल्ली / H.K. Puram, New Delhi

<p>अभिप्रेत Remarks</p>	<p>सरकारी कर्मचारी के हस्ताक्षर Signature of Government servant</p>	<p>सत्यापन अधिकारी के हस्ताक्षर तथा पदनाम [लिखें सहित] Signature and designation of verifying officer [with date]</p>	<p>सत्यापन अधिकारी के हस्ताक्षर तथा पदनाम [लिखें सहित] Signature and designation of verifying officer [with date]</p>
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म.सं.348 (61)/सीस्टे/99/प्रशासन
 सीमावर्ती, उत्पादक एवं सेवा कर अधीनस्थ अधिकारी,
 प्रशासकीय खण्ड 2, आर के एम, नई दिल्ली - 66

दिनांक : 14 दिसम्बर 2022

कार्यालय आदेश

श्रीमती रंजू माधवा, वरिष्ठ निजी सचिव को पूर्व बताने के बाद रु.4800/- में चार साल निश्चित सेवा के उपरान्त 66 बताने आदेश के दिनांक 29.8.2008 अधिसूचना सं.1/1/2008 के अनुसूची में प्रत्येक वर्ष रु.5400/- प्रदान करने पर दि. 7.11.2022 से एक आर 22 (1) (ए) (1) नियम के अंतर्गत निम्न बताने निश्चित किया जाता है:

- क- बताने 8 सूची 15 में दिनांक 6.11.2022 को ग्रहित बताने रु. 72,100/-
- ख- बताने 8 सूची 16 में दिनांक 7.11.2022 को नोशनल बताने रु. 74,300/-
- ग- बताने 9 सूची 13 में दिनांक 7.11.2022 को निश्चित बताने रु. 75,600/-

26.11.22
 हस्ताक्षर
 प्रशासक पत्रिका - प्रशासन

- प्रति:
- 1. बताने एवं सेवा कार्यालय, एवं सेवा, नई दिल्ली।
 - 2. सेवा अधिकारी, सीस्टे, नई दिल्ली।
 - 3. श्रीमती रंजू माधवा, वरिष्ठ निजी सचिव, सीस्टे, नई दिल्ली।
 - 4. व्यक्तिगत निश्चित/सेवा पत्रिका/गाई निश्चित।

सं. 348 (61) / सीस्टे / 99 / प्रशासन
 सीमावर्ती, उत्पादक एवं सेवा कर अधीनस्थ अधिकारी
 प्रशासकीय खण्ड-2 / Block 2
 आर के एम नई दिल्ली / R.K. Puram, New Delhi

1.	Name of the Employees	RANJU MADHRA
2.	Designation of the post in which pay is to be fixed as on January 1, 2016	SR. PRIVATE SECRETARY
3.	Status (Substantive/Officiating)	Substantive
4.	Pre-revised Pay Band and Grade Pay or Scale.	PB-2 G. P. Rs. 4600/-
5.	Existing Emoluments	Rs. 17320/-
	(a) Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 21920/-
	(b) Dearness Allowance sanctioned w.e.f. 01.01.2016.	Rs. 27400/-
	(c) Existing emoluments (a+b)	Rs. 49320/-
6.	Basic Pay (Pay in the applicable Pay Band Plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 21920/-
7.	Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S. No. 4	Level-07
8.	Amount arrived at by multiplying Sl. No. 5 by 2.57.	Rs. 56334/
9.	Applicable Cell in the Level either equal to just above the Amount at Sl. No. 8	9
10.	Revised Basic Pay (as to Sl. No. 9)	Rs. 56900/-
11.	Stepped up pay with reference to the revised Pay of junior, if applicable (Rule 7 (8) and 7(10) of CCS (RP) Rules, 2016) Name and pay of the junior also to be indicated distinctly.	NA
12.	Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Rule 7 (11)]	NA
13.	Personal Pay, if any [Rules 7(7) and (8)]	NA
14.	Non-Practicing Allowance as admissible at present in the existing pre-revised structure(in terms of	NA

	Para 4 of this OM)	
15	Date of next increment (Rule 10) and Pay after grant of increment <u>Date of Increment</u> <u>01.07.2016</u>	<u>01.07.2016</u> <u>Pay after increment in applicable Level of Pay Matrix</u> <u>Rs. 58600/-</u> ✓
16.	Any other relevant information under Central Civil Service (Revised Pay) Rules, 2016. Checked & Found Correct.	Nil

Pay Fixation as on 01/07/2016
under Central Civil Service (Revised Pay) Rules, 2016.
Checked & Found Correct.

[Handwritten Signature]
AO/AAO, NW
5/8/16

Date : 05.08.2016

Signature & Designation of Head of Department

Office : CESTAT,
M/o Finance,
D/o Revenue

ए. मोहन कुमार / A. MOHAN KUMAR
Registrar
सा.शु.उ.शु. एवं सेवा कर अपीलार्थ आयोग
Customs Excise & Service Tax Appellate Tribunal
पश्चिमी खण्ड / West Block No-2
रा. कृ. पु. नई दिल्ली / New Delhi-110036

[Handwritten Signature]
5/8/16

[Handwritten Signature]
9-8-16
Deputy Registrar (Admn.)
Customs, Excise & Service Tax
Appellate Tribunal
West Block No. R.K. Puram
New Delhi-110066

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क्रम संख्या S. No.	अवधि Period		पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन : Pay		खाना ४ - ६ को प्रमाणित वाली घटना के लिए अनुसंधान Event affective [Vide instructions]
	से From	तक To		मूल Substantive	स्थानापन्न Officiating	
1	2	3	4	5	6	7
	HTLTC					
	2006-07					
			Approved HTLTC for the below years 2006-07 and visited Home Town in r/o self & family for during the period. 15/05/08 to 16/05/08.			

Annex-II
Statement of fixation of pay under Central Civil Service (Revised Pay) Rules, 2008.

- Name of the Government Servant : Smt. P.K. Neela Reddy
- Designation of the post in which pay is to be fixed as on January 1, 2006 : Sr. Private Secretary
- Status (substantive/officiating) : Substantive
- Pre-revised scale(s) of pay applicable for post (In case more than one scale of pay is applicable for the post and these have been merged in pursuance of the recommendation of the Sixth CPC in a single revised scale, the Scale of pay in which the employee was actually drawing his pay should be specified) : Rs. 7500-250-12000/-
- Existing emoluments as on January 1, 2006 :
 (a) Basic Pay (Including Stagnation increments, if any) : Rs. 9,000/-
 (b) Dearness Pay : Rs. 4,500/-
 (c) Dearness Allowance applicable at AICP average 536 (1982 = 100) : Rs. 3,240/-
 (d) Total existing emoluments ((a) to (c)) : Rs. 16,740/-
- Revised pay band and grade pay Corresponding to the pre-revised scale Shown at Sl.No.4 above. (In the case of HAG+ and above the appropriate scale May be mentioned) : Rs. 9300-34800/-
- Pay in the revised pay band/scale in which pay is to be fixed as per the fitment table attached at Annex-I. : Rs. 16,740/-
- Grade pay to be applied in terms of Rule 4 of CCS(RP) Rules, 2008. : Rs. 4,800/-
Rs. 5,400/- (w.e.f. 26.12.2007 on completion of 4 years service in the pre revised scale as shown at Srl no. 4 above)
- Stepped up pay with reference to the revised : Nil
- Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is : Nil

- lower than the pay fixed in the Substantive post if applicable (Sub Rule (2) of Rule 7) : Nil
- Personal Pay, if any (Notes 6 and 8 below Rule 7(1)) : Nil
- Revised emoluments after fixation :
 (a) Pay in the Revised Pay Band/ Pay Scale : Rs. 16,740/-
 (b) Grade Pay : Rs. 4,800/-
 Rs. 5,400/- (w.e.f. 26.12.2007)
 (c) Special Pay, if admissible (Sub Rule 1(C) of Rule 7) : Nil
 (d) Personal Pay, if admissible : Nil
 (e) Non-Practicing Allowance, if admissible (Sub Rule 1(D) of Rule 7) : Nil
- Date of next increment (Rules 9 & 10) : and pay after grant of increment :
 Date of Increment : 26/12/2007 (on completion of 4 years)
 Pay after Increment :
 01/07/2006 : Rs. 17,390/-
 01/07/2007 : Rs. 18,060/-
 01/07/2008 : Rs. 18,060/-
 Rs. 18,770/-

Pay in the Pay Band/Scale	Grade Pay (wherever applicable)
Rs. 17,390/-	Rs. 4,800/-
Rs. 18,060/-	Rs. 4,800/-
Rs. 18,060/-	Rs. 5,400/-
Rs. 18,770/-	Rs. 5,400/-

14. Any other relevant information : NA

Date: 23/1/08

Signature & Designation of Head of Office
 (A. P. Singh)
 Deputy Commissioner
 Customs, Excise & Service Tax,
 West Block no. 2, Sector 1, Gurgaon,
 New Delhi-122002

ESTAT
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14 CD
2007

Asst. Registrar
 Customs & Excise
 (विभागाध्यक्ष, कस्टम, एक्साइज और सेवा कर, पश्चिम ब्लॉक नं. 2, सेक्टर 1, गुरुगंज, नई दिल्ली-122002)

IV HISTORY

क्रम संख्या S. No.	अवधि Period	
	से From	तक To
1	2	3

Annexure

Statement of fixation of pay under Central Civil Service
(Revised Pay) Rules, 2016

- 1 Name of the Employee : P.K. Neela Reddy
- 2 Designation of the post in which pay is to be fixed as on 1st January, 2016 : Sr. Private Secretary
- 3 Status (Substantive/Officiating) : Substantive
- 4 Pre-revised Pay Band and Grade Pay or Scale : Rs. 9300-34800
- 5 Existing emoluments:
 - (a) Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basis pay in the applicable scale) in the pre-revised structure as on January 1, 2016. : 24,360/- (Pay) 5,400/- (G.P)
 - (b) Dearness Allowances sanctioned w.e.f. 01.01.2016 : 37,200/-
 - (c) Existing emoluments (a+b) : 64,418/-
- 6 Basic pay (Pay in the applicable Pay Band plus applicable Grade Pay or basis pay in the applicable scale) in the pre-revised structure as on January 1, 2016. : 29,760/-
- 7 Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S.No. 4 : 9
- 8 Amount arrived at by multiplying Sl. No. 5 by 2.57 : 76,488/-
- 9 Applicable Cell in the Level either equal to or just above the Amount at Sl. No. 8 : 77,900/-
- 10 Revised Basic Pay (as to Sl. No. 9) : 77,900/-
- 11 Stepped up pay with reference to the revised Pay of Junior, if applicable Rule 7(8) and 7 (10) of CCS (RP) Rules, 2016]. Name and pay of the junior also to be indicated distinctly.

- 02 -

- 12 Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Rule 7(11)]
- 13 Personal Pay if any [Rule 7(7) and 7(8)]
- 14 Non-Practicing Allowances as admissible at present in the existing pre-revised structure (in terms of para 4 of this OM)
- 15 Date of next increment [Rule (10) and pay after grant of increment : 01.07.2016

Date of Increment	Pay after increment in applicable Level of Pay Matrix
01.01.2016 ✓	Rs. 77,900/- ✓
01.07.2016 ✓	Rs. 80,200/- ✓

14. Any other relevant information

Date: 01.08.2016
Office: CESTAT, Bangalore.

(Signature of Head of Department)

Assistant Registrar
Customs Excise and Service Tax, Bangalore
(विशेष आयकर विभाग) सि. वि. केंद्र, बंगलूर
Post, Bangalore - 9

Assistant Registrar
CESTAT, Bangalore

Pay Fixation as on 01/01/2016
under Central Civil Service
(Revised Pay) Rules, 2016.
Checked & Found Correct.

**Statement of fixation of pay under Central Civil Service
(Revised Pay) Rules, 2016**

- | | |
|---|-------------------------------------|
| 1. Name of the Employee | : P.K. Neela Reddy |
| 2. Designation of the post in which pay is to be fixed
as on 1 st January ,2016 | : Sr. Private Secretary |
| 3. Status (Substantive/Officiating) | : Substantive |
| 4. Pre-revised Pay Band and Grade Pay or Scale | : Rs. 9300-34800 |
| 5. Existing emoluments: | |
| (a) Basic Pay (Pay in the applicable Pay Band plus
applicable Grade Pay or basis pay in the applicable scale)
in the pre-revised structure as on January 1, 2016. | : 24,360/- (Pay)
: 5,400/- (G.P) |
| (b) Dearness Allowances sanctioned w.e.f. 01.01.2016 | : 37,200/- |
| (c) Existing emoluments (a+b) | : 64,418/- |
| 6. Basic pay (Pay in the applicable Pay Band plus
applicable Grade Pay or basis pay in the applicable scale)
in the pre-revised structure as on January 1, 2016. | : 29,760/- |
| 7. Applicable Level in Pay Matrix corresponding to Pay
Band and Grade Pay or scale shown at S.No. 4 | : 9 |
| 8. Amount arrived at by multiplying Sl. No. 5 by 2.57 | : 76,483/- |
| 9. Applicable Cell in the Level either equal to or just above
the Amount at Sl. No. 8 | : 77,900/- |
| 10. Revised Basic Pay (as to Sl. No. 9) | : 77,900/- |
| 11. Stepped up pay with reference to the revised Pay of
Junior, if applicable Rule 7(8) and 7 (10) of CCS (RP)
Rules, 2016]. Name and pay of the junior also to be
indicated distinctly. | : - |

Contd.

12. Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Rule 7(11)]

13. Personal Pay if any [Rule 7(7) and 7(8)]

14. Non-Practicing Allowances as admissible at present in the existing pre-revised structure (in terms of para 4 of this OM)

15. Date of next increment 9Rule (10) and pay after grant : 01.07.2016
of increment

Date of Increment	Pay after increment in applicable Level of Pay Matrix
01.01.2016	Rs. 77,900/-
01.07.2016	Rs. 80,200/-

14. Any other relevant information

Date: 01.08.2016
Office: CESTAT, Bangalore.

(Signature of Head of Department)

सहायक रेजीस्ट्रार // Asst. Registrar
सीमाशुल्क, उत्पादशुल्क और सेवा कर अपील अदालत
Customs Excise And Service Tax Appellate Tribunal
(दक्षिण अभिलेखी क्षेत्र) (South Zonal Bench)
बंगलूर / Bangalore - 9

11/8/16